

Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Maulana Azad Road, New Delhi 110011

Norms Committee-III

Para 4.7 Decision

Meeting No. 06/82/2016 of 2016-17, to consider the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products and falling under Chapter 29 and 30, held on 14.06.2016 under the Chairmanship of Dr. S.K. Bansal, Jt. DGFT in Room No.04, Udyog Bhawan, New Delhi.

Following members were present:-

Shri Nirmal Kumar, Dy. Director General of Foreign Trade
Shri D.N.Mathur, Consultant, D/o Pharmaceuticals.

The committee went through the minutes of earlier meeting No. 05/82 held 08.06.2016 and approved the same.

Note:

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations / Deficiencies received from the concerned Technical authority in the same case or a different case of another firm with the same product. A scanned copy of such document is placed at the end of the Minutes. In some cases, the scanned copy uploaded may be unsigned. In both these instances, the scanned copy uploaded is to be accepted. The Committee does not approve SCOMET items and all applicants are understood to have furnished a declaration to RA that the items of import/export are not SCOMET items.

MEETING NUMBER : 6/82-ALC4/2016 MEETING DATE : 14.06.2016

1	Case No.:132/8/82-ALC4/2014	Party Name:PROVENTUS LIFE SCIENCES PRIVATE LIMITED,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred
	HQ File :01/82/050/00796/AM15/	RLA File :04/24/040/00395/AM08/	Lic.No/Date:0410094357 12.03.2008	Defer Date:27.07.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.05/AM16 is awaited. The Committee accordingly decided to await the reply and defer the case.			

2	Case No.:70/4/82-ALC4/2016	Party Name:RAKSHIT DRUGS PVT LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00133/AM17/	RLA File :09/71/040/00061/AM12/	Lic.No/Date:0910048210 11.08.2011	Defer Date:27.07.2016
	Decision :Deferred for want of comments from DoP.			

3	Case No.:15/2/82-ALC4/2016	Party Name:PERFECT INDUSTRIES PRIVATE LIMITED.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00015/AM17/	RLA File :03/95/040/00554/AM12/	Lic.No/Date:0310659678 14.10.2011	Defer Date:27.07.2016
	Decision : Deferred .			

4	Case No.:36/19/82-ALC4/2014	Party Name:ALKALI METALS LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01524/AM15/	RLA File :09/24/040/00503/AM12/	Lic.No/Date:0910052125 12.04.2012	Defer Date:27.07.2016
	Decision : Deferred .			

5	Case No.:38/19/82-ALC4/2014	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01526/AM15/	RLA File :09/24/040/00050/AM13/	Lic.No/Date:0910052706 21.05.2012	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

6	Case No.:18/19/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01506/AM15/	RLA File :09/24/040/00085/AM13/	Lic.No/Date:0910052887 05.06.2012	Defer Date:27.07.2016
	Decision : The Committee noted that information furnished by the firm is incomplete. The Committee decided to call for Central Excise Certificate for production consumption of export product and deferred the case.			

7	Case No.:28/26/82-ALC4/2012	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Approved
	HQ File :01/82/050/00936/AM13/	RLA File :07/24/040/00268/AM13/	Lic.No/Date:0710090949 25.09.2012	Defer Date:
	Decision : The representative of D/o Pharmaceutical has informed in the meeting that norms for same product for same firm has been ratified by NC in its meeting No.11/AM10 dated 15.06.2010 and same norms may be given on repeat basis. There is no other application for any other firm for comparison. The Committee accordingly, decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals as mentioned above , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

8	Case No.:113/14/82-ALC4/2013	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/00698/AM14/	RLA File :05/24/040/00488/AM13/	Lic.No/Date:0510350269 26.03.2013	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.11 dated 26.11.2014 in respect of same, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

9	Case No.:173/5/82-ALC4/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status: Deferred.
	HQ File :01/82/050/00313/AM16/	RLA File :05/23/040/00069/AM14/	Lic.No/Date:0510356983 13.06.2013	Defer Date:27.07.2016
	Decision : Deferred.			

10	Case No.:61/4/82-	Party Name:ADCOCK	Meet No/Date:6/82-	Status:Deferred.
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	ALC4/2016	INGRAM LTD,	ALC4/2016 14.06.2016	
	HQ File :01/82/050/00124/AM17/	RLA File :07/24/040/00097/AM14/	Lic.No/Date:0710096460 04.07.2013	Defer Date:27.07.2016
	Decision : The Committee decided to send copy of application to DoP and deferred the case.			

11	Case No.:31/4/82- ALC4/2014	Party Name:UNIVERSAL BIOFUELS PRIVATE LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00279/AM15/	RLA File :09/24/040/00155/AM14/	Lic.No/Date:0910056959 31.07.2013	Defer Date:27.07.2016
	Decision :The Committee noted that information called for from the firm in NC meeting No.19/AM16 is awaited. The Committee decided to await the reply and deferred the case.			

12	Case No.:41/16/82- ALC4/2013	Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00854/AM14/	RLA File :07/24/040/00188/AM14/	Lic.No/Date:0710098283 16.09.2013	Defer Date:27.07.2016
	Decision : The Committee decided to send copy of application to DoP and deferred the case.			

13	Case No.:140/23/82- ALC4/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01187/AM14/	RLA File :03/95/040/00495/AM14/	Lic.No/Date:0310758627 21.11.2013	Defer Date:27.07.2016
	Decision : Deferred.			

14	Case No.:48/13/82- ALC4/2015	Party Name:BELCHEM INDS. INDIA PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01011/AM16/	RLA File :03/94/040/00860/AM14/	Lic.No/Date:0310766718 17.01.2014	Defer Date:27.07.2016
	Decision :Deferred.			

15	Case No.:208/3/82- ALC4/2014	Party Name:OGENE SYSTEMS INDIA PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00212/AM15/	RLA File :09/24/040/00515/AM14/	Lic.No/Date:0910059017 22.01.2014	Defer Date:27.07.2016
	Decision :Deferred.			

16	Case No.:108/3/82- ALC4/2014	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00112/AM15/	RLA File :03/94/040/00908/AM14/	Lic.No/Date:0310767733 24.01.2014	Defer Date:27.07.2016
	Decision : Deferred.			

17	Case No.:177/3/82- ALC4/2014	Party Name:INDO AMINES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00181/AM15/	RLA File :03/94/040/00958/AM14/	Lic.No/Date:0310768616 30.01.2014	Defer Date:27.07.2016

	Decision : Deferred.
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18	Case No.:58/6/82-ALC4/2014	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00460/AM15/	RLA File :03/94/040/00797/AM14/	Lic.No/Date:0310772503 28.02.2014	Defer Date:27.07.2016
	Decision : Deferred.			

19	Case No.:106/3/82-ALC4/2014	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00110/AM15/	RLA File :03/95/040/00960/AM14/	Lic.No/Date:0310772411 28.02.2014	Defer Date:27.07.2016
	Decision : Deferred.			

20	Case No.:58/4/82-ALC4/2014	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00306/AM15/	RLA File :22/24/040/00100/AM14/	Lic.No/Date:2210014694 14.03.2014	Defer Date:27.07.2016
	Decision :The Committee decided to send copy of application to DoP and deferred the case.			

21	Case No.:57/3/82-ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00061/AM15/	RLA File :05/23/040/00506/AM14/	Lic.No/Date:0510382053 18.03.2014	Defer Date:27.07.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/AM16 dated 27.1.2016 is awaited. The Committee decided to await the reply and deferred the case.			

22	Case No.:51/5/82-ALC4/2014	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00368/AM15/	RLA File :03/94/040/01098/AM14/	Lic.No/Date:0310776087 27.03.2014	Defer Date:27.07.2016
	Decision :Deferred.			

23	Case No.:51/6/82-ALC4/2014	Party Name:PERFECT INDUSTRIES PRIVATE LIMITED.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00453/AM15/	RLA File :03/95/040/01054/AM14/	Lic.No/Date:0310776759 02.04.2014	Defer Date:27.07.2016
	Decision :Deferred.			

24	Case No.:50/6/82-ALC4/2014	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00452/AM15/	RLA File :03/95/040/01061/AM14/	Lic.No/Date:0310776760 02.04.2014	Defer Date:27.07.2016
	Decision :Deferred.			

25	Case No.:20/6/82-ALC4/2014	Party Name:ADISHANK CHEMICALS PVT.LTD.	Meet No/Date:6/82-ALC4/2016	Status:Deferred.
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			14.06.2016	
	HQ File :01/82/050/00422/AM15/	RLA File :03/94/040/01140/AM14/	Lic.No/Date:0310777786 09.04.2014	Defer Date:27.07.2016
	Decision :Deferred.			

26	Case No.:91/4/82- ALC4/2016	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Approved
	HQ File :01/82/050/00154/AM17/	RLA File :07/24/040/00441/AM14/	Lic.No/Date:0710103512 09.04.2014	Defer Date:
	Decision : The representative of D/o Pharmaceutical has informed in the meeting that norms for same product for same firm has been ratified by NC in its meeting No.16/AM13 dated 23.08.2012 (Case No.B-268) and same norms may be given on repeat basis. There is no other application for any other firm for comparison. The Committee accordingly, decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals as mentioned above , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

27	Case No.:49/13/82- ALC4/2015	Party Name:BELCHEM INDS. INDIA PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01012/AM16/	RLA File :03/94/040/01118/AM14/	Lic.No/Date:0310779215 23.04.2014	Defer Date:27.07.2016
	Decision :Deferred.			

28	Case No.:237/6/82- ALC4/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00639/AM15/	RLA File :17/24/040/00002/AM15/	Lic.No/Date:1710005803 05.05.2014	Defer Date:27.07.2016
	Decision :Deferred.			

29	Case No.:13/2/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00028/AM16/	RLA File :05/23/040/00080/AM15/	Lic.No/Date:0510387607 28.05.2014	Defer Date:27.07.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/AM16 dated 27.1.2016 is awaited. The Committee decided to await the reply and deferred the case.			

30	Case No.:38/8/82- ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00702/AM15/	RLA File :09/24/040/00108/AM15/	Lic.No/Date:0910060258 28.05.2014	Defer Date:27.07.2016
	Decision :The Committee decided to send a copy of application to DoP and deferred the case.			

31	Case No.:165/6/82- ALC4/2014	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00567/AM15/	RLA File :02/24/040/00037/AM15/	Lic.No/Date:0210203844 05.06.2014	Defer Date:27.07.2016
	Decision :Deferred.			

32	Case No.:106/8/82-ALC4/2014	Party Name:BAYER CROPS SCIENCE LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00770/AM15/	RLA File :03/94/040/00131/AM15/	Lic.No/Date:0310785223 12.06.2014	Defer Date:27.07.2016
	Decision :Deferred.			

33	Case No.:60/10/82-ALC4/2014	Party Name:BIO-TECH OPHTHALMICS PVT. LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00974/AM15/	RLA File :08/24/040/00116/AM15/	Lic.No/Date:0810132332 13.06.2014	Defer Date:27.07.2016
	Decision :The Committee noted that information called for from the firm in NC meeting No.11 dated 28.10.2015 is awaited. The Committee accordingly decided to defer the case.			

34	Case No.:77/8/82-ALC4/2014	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00741/AM15/	RLA File :03/94/040/00196/AM15/	Lic.No/Date:0310785501 17.06.2014	Defer Date:27.07.2016
	Decision :Deferred.			

35	Case No.:20/8/82-ALC4/2014	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00684/AM15/	RLA File :09/24/040/00139/AM15/	Lic.No/Date:0910060467 17.06.2014	Defer Date:27.07.2016
	Decision :The committee decided to send a copy of application to DoP and deferred the case.			

36	Case No.:202/6/82-ALC4/2014	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00604/AM15/	RLA File :05/23/040/00139/AM15/	Lic.No/Date:0510389232 01.07.2014	Defer Date:27.07.2016
	Decision :Deferred.			

37	Case No.:72/10/82-ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00986/AM15/	RLA File :07/24/040/00112/AM15/	Lic.No/Date:0710105884 18.07.2014	Defer Date:27.07.2016
	Decision : Deferred.			

38	Case No.:203/5/82-ALC4/2015	Party Name:ALKALOIDS CORPORATION	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00343/AM16/	RLA File :02/24/040/00080/AM15/	Lic.No/Date:0210204732 07.08.2014	Defer Date:27.07.2016
	Decision :Deferred.			

39	Case No.:21/9/82-ALC4/2014	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00818/AM15/	RLA File :13/24/040/00020/AM15/	Lic.No/Date:1310047575 12.08.2014	Defer Date:27.07.2016

	Decision : Deferred.
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40	Case No.:264/13/82-ALC4/2014	Party Name:BAYER CROPS SCIENCE LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01267/AM15/	RLA File :03/94/040/00405/AM15/	Lic.No/Date:0310788397 26.08.2014	Defer Date:27.07.2016
	Decision : Deferred.			

41	Case No.:255/13/82-ALC4/2014	Party Name:THE DHARAMSI MORARJI CHEMICAL CO LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01258/AM15/	RLA File :03/95/040/00431/AM15/	Lic.No/Date:0310788373 26.08.2014	Defer Date:12.06.2016
	Decision : Deferred.			

42	Case No.:254/13/82-ALC4/2014	Party Name:SEQUENT SCIENTIFIC LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01257/AM15/	RLA File :03/95/040/00459/AM15/	Lic.No/Date:0310788513 28.08.2014	Defer Date:27.07.2016
	Decision : Information called for from the firm in NC meeting No.09 dated 30.09.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

43	Case No.:263/13/82-ALC4/2014	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01266/AM15/	RLA File :03/94/040/00962/AM14/	Lic.No/Date:0310788558 01.09.2014	Defer Date:27.07.2016
	Decision : Deferred.			

44	Case No.:217/13/82-ALC4/2014	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01220/AM15/	RLA File :03/94/040/00494/AM15/	Lic.No/Date:0310788620 02.09.2014	Defer Date:27.07.2016
	Decision :The Committee noted that information called for from the firm in NC meeting No.02 dated 29.04.2015 is awaited. The Committee accordingly deferred the case.			

45	Case No.:6/8/82-ALC4/2014	Party Name:HONOUR LAB LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00670/AM15/	RLA File :09/24/040/00314/AM15/	Lic.No/Date:0910060964 12.09.2014	Defer Date:27.07.2016
	Decision :Deferred for want of comments from DoP.			

46	Case No.:380/5/82-ALC4/2015	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00520/AM16/	RLA File :22/24/040/00054/AM15/	Lic.No/Date:2210015086 16.09.2014	Defer Date:27.07.2016
	Decision : Deferred .			

47	Case No.:188/13/82-ALC4/2014	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:6/82-ALC4/2016	Status:Deferred.
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			14.06.2016	
	HQ File :01/82/050/01191/AM15/	RLA File :03/94/040/00102/AM15/	Lic.No/Date:0310789322 17.09.2014	Defer Date:27.07.2016
	Decision : Deferred .			

48	Case No.:57/13/82- ALC4/2014	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01060/AM15/	RLA File :05/23/040/00277/AM15/	Lic.No/Date:0510391246 19.09.2014	Defer Date:27.07.2016
	Decision : Deferred .			

49	Case No.:59/13/82- ALC4/2014	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01062/AM15/	RLA File :05/23/040/00276/AM15/	Lic.No/Date:0510391245 19.09.2014	Defer Date:27.07.2016
	Decision : Deferred.			

50	Case No.:9/15/82- ALC4/2014	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Deferred.
	HQ File :01/82/050/01296/AM15/	RLA File :09/24/040/00327/AM15/	Lic.No/Date:0910061001 19.09.2014	Defer Date:27.07.2016
	Decision : Department of Pharmaceuticals have furnished their recommendation vide O.M. no. 35011/671/2015-PI (norms) dated 03.05.2016 has also pointed out to ensure the availability of valid drug manufacturing licence (DML) for commercial production. Keeping this in view, the committee decided to call for copy of valid Drug Manufacturing license from the firm.			

51	Case No.:17/13/82- ALC4/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01020/AM15/	RLA File :34/24/040/00155/AM15/	Lic.No/Date:3410040570 23.09.2014	Defer Date:27.07.2016
	Decision :Deferred.			

52	Case No.:115/13/82- ALC4/2014	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01118/AM15/	RLA File :02/24/040/00097/AM15/	Lic.No/Date:0210205008 23.09.2014	Defer Date:27.07.2016
	Decision :Deferred.			

53	Case No.:89/4/82- ALC4/2016	Party Name:BRUNDAVAN LABORATORIES PRIVATE LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/00152/AM17/	RLA File :09/24/040/00304/AM15/	Lic.No/Date:0910061022 24.09.2014	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/72/2014-PI(Norms) dated 21.4.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

54	Case No.:74/13/82- ALC4/2014	Party Name:CONSTECH ENTERPRISES PVT.LTD.	Meet No/Date:6/82- ALC4/2016	Status:Deferred.
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			14.06.2016	
	HQ File :01/82/050/01077/AM15/	RLA File :05/23/040/00282/AM15/	Lic.No/Date:0510391308 24.09.2014	Defer Date:27.07.2016
	Decision :Deferred.			

55	Case No.:9/2/82- ALC4/2015	Party Name:JUBILANT GENERIC LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/00024/AM16/	RLA File :05/23/040/00261/AM15/	Lic.No/Date:0510391358 26.09.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/503/2015-PI(Norms) dated 21.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

56	Case No.:19/13/82- ALC4/2014	Party Name:SANO MEDICAL KITS PVT. LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Deferred.
	HQ File :01/82/050/01022/AM15/	RLA File :04/24/040/00171/AM15/	Lic.No/Date:0410159504 29.09.2014	Defer Date:27.07.2016
	Decision : Deferred.			

57	Case No.:160/13/82- ALC4/2014	Party Name:BAYER CROPS SCIENCE LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Deferred.
	HQ File :01/82/050/01163/AM15/	RLA File :03/94/040/00544/AM15/	Lic.No/Date:0310789976 07.10.2014	Defer Date:27.07.2016
	Decision : Deferred.			

58	Case No.:35/13/82- ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01038/AM15/	RLA File :05/23/040/00218/AM15/	Lic.No/Date:0510391491 08.10.2014	Defer Date:27.07.2016
	Decision : Deferred.			

59	Case No.:76/13/82- ALC4/2014	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01079/AM15/	RLA File :04/24/040/00163/AM15/	Lic.No/Date:0410159566 13.10.2014	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

60	Case No.:42/15/82- ALC4/2014	Party Name:PVS AGRO VET	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01329/AM15/	RLA File :09/24/040/00246/AM15/	Lic.No/Date:0910061105 16.10.2014	Defer Date:27.07.2016
	Decision : Deferred.			

61	Case No.:154/13/82- ALC4/2014	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01157/AM15/	RLA File :03/94/040/00680/AM15/	Lic.No/Date:0310790351 17.10.2014	Defer Date:27.07.2016

	Decision : Deferred.
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62	Case No.:12/20/82-ALC4/2015	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01595/AM16/	RLA File :07/24/040/00255/AM15/	Lic.No/Date:0710106853 17.10.2014	Defer Date:27.07.2016
	Decision : Deferred.			

63	Case No.:110/13/82-ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01113/AM15/	RLA File :34/24/040/00188/AM15/	Lic.No/Date:3410040635 22.10.2014	Defer Date:27.07.2016
	Decision : Deferred.			

64	Case No.:86/10/82-ALC4/2014	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01000/AM15/	RLA File :34/24/040/00194/AM15/	Lic.No/Date:3410040644 30.10.2014	Defer Date:27.07.2016
	Decision : Deferred.			

65	Case No.:266/13/82-ALC4/2014	Party Name:ATUL LIMITED,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01269/AM15/	RLA File :08/24/040/00289/AM15/	Lic.No/Date:0810133735 05.11.2014	Defer Date:27.07.2016
	Decision : Deferred.			

66	Case No.:268/13/82-ALC4/2014	Party Name:ATUL LIMITED,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01271/AM15/	RLA File :08/24/040/00283/AM15/	Lic.No/Date:0810133734 05.11.2014	Defer Date:27.07.2016
	Decision : Deferred.			

67	Case No.:107/13/82-ALC4/2014	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01110/AM15/	RLA File :34/24/040/00196/AM15/	Lic.No/Date:3410040655 05.11.2014	Defer Date:27.07.2016
	Decision : Deferred.			

68	Case No.:114/13/82-ALC4/2014	Party Name:VIRDEV INTERMEDIATES PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01117/AM15/	RLA File :52/24/040/00042/AM15/	Lic.No/Date:5210041292 10.11.2014	Defer Date:27.07.2016
	Decision : Deferred.			

69	Case No.:111/13/82-ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File	RLA File	Lic.No/Date:0510391927	Defer

	:01/82/050/01114/AM15/	:05/23/040/00352/AM15/	11.11.2014	Date:27.07.2016
	Decision : Deferred from want of comments from AYUSH.			

70	Case No.:393/5/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00533/AM16/	RLA File :09/24/040/00387/AM15/	Lic.No/Date:0910061210 11.11.2014	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

71	Case No.:61/18/82-ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01427/AM15/	RLA File :34/24/040/00198/AM15/	Lic.No/Date:3410040676 11.11.2014	Defer Date:27.07.2016
	Decision : Deferred.			

72	Case No.:100/4/82-ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00139/AM16/	RLA File :17/24/040/00125/AM15/	Lic.No/Date:1710005978 12.11.2014	Defer Date:27.07.2016
	Decision : Deferred.			

73	Case No.:120/13/82-ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01123/AM15/	RLA File :05/23/040/00325/AM15/	Lic.No/Date:0510391947 12.11.2014	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

74	Case No.:77/18/82-ALC4/2014	Party Name:LAKE LAND CHEMICALS (INDIA) LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01443/AM15/	RLA File :03/95/040/00629/AM14/	Lic.No/Date:0310790966 12.11.2014	Defer Date:27.07.2016
	Decision : Deferred.			

75	Case No.:65/18/82-ALC4/2014	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01431/AM15/	RLA File :34/24/040/00199/AM15/	Lic.No/Date:3410040677 13.11.2014	Defer Date:27.07.2016
	Decision : Deferred.			

76	Case No.:42/18/82-ALC4/2014	Party Name:LAKE LAND CHEMICALS (INDIA) LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01408/AM15/	RLA File :03/95/040/00628/AM14/	Lic.No/Date:0310791049 13.11.2014	Defer Date:27.07.2016
	Decision : Deferred.			

77	Case No.:65/15/82-ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
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	HQ File :01/82/050/01352/AM15/	RLA File :05/23/040/00360/AM15/	Lic.No/Date:0510392011 14.11.2014	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

78	Case No.:52/15/82- ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01339/AM15/	RLA File :09/24/040/00408/AM15/	Lic.No/Date:0910061280 20.11.2014	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

79	Case No.:16/18/82- ALC4/2014	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01382/AM15/	RLA File :03/94/040/00789/AM15/	Lic.No/Date:0310791300 21.11.2014	Defer Date:27.07.2016
	Decision : Deferred.			

80	Case No.:74/18/82- ALC4/2014	Party Name:ADESHWAR MEDITEX PVT. LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01440/AM15/	RLA File :03/94/040/00814/AM15/	Lic.No/Date:0310791373 25.11.2014	Defer Date:27.07.2016
	Decision : Deferred .			

81	Case No.:18/18/82- ALC4/2014	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01384/AM15/	RLA File :03/94/040/00792/AM15/	Lic.No/Date:0310791374 25.11.2014	Defer Date:27.07.2016
	Decision : Deferred .			

82	Case No.:15/2/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00030/AM16/	RLA File :03/95/040/00639/AM15/	Lic.No/Date:0310791416 25.11.2014	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

83	Case No.:11/2/82- ALC4/2015	Party Name:JUBILANT GENERICS LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Approved
	HQ File :01/82/050/00026/AM16/	RLA File :05/23/040/00370/AM15/	Lic.No/Date:0510392171 27.11.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/503/2015-PI(Norms) dated 21.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

84	Case No.:32/2/82- ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00032/AM17/	RLA File :03/95/040/00617/AM15/	Lic.No/Date:0310791470 27.11.2014	Defer Date:27.07.2016
	Decision : Deferred .			

85	Case No.:26/18/82-ALC4/2014	Party Name:SADHANA NITRO CHEM LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01392/AM15/	RLA File :03/95/040/00714/AM15/	Lic.No/Date:0310791516 28.11.2014	Defer Date:27.07.2016
	Decision : Deferred.			

86	Case No.:92/18/82-ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01458/AM15/	RLA File :34/24/040/00224/AM15/	Lic.No/Date:3410040732 28.11.2014	Defer Date:27.07.2016
	Decision : Deferred.			

87	Case No.:154/5/82-ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00294/AM16/	RLA File :03/95/040/00740/AM15/	Lic.No/Date:0310791735 05.12.2014	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

88	Case No.:82/18/82-ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01448/AM15/	RLA File :05/23/040/00413/AM15/	Lic.No/Date:0510392368 10.12.2014	Defer Date:27.07.2016
	Decision : Deferred for want of comments from AYUSH.			

89	Case No.:101/4/82-ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00140/AM16/	RLA File :17/24/040/00144/AM15/	Lic.No/Date:1710005998 10.12.2014	Defer Date:27.07.2016
	Decision : Deferred.			

90	Case No.:97/18/82-ALC4/2014	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01463/AM15/	RLA File :30/24/040/00041/AM15/	Lic.No/Date:3010103261 11.12.2014	Defer Date:27.07.2016
	Decision : Deferred.			

91	Case No.:119/18/82-ALC4/2014	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01485/AM15/	RLA File :05/24/040/00419/AM15/	Lic.No/Date:0510392414 15.12.2014	Defer Date:27.07.2016
	Decision : Deferred.			

92	Case No.:224/5/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00364/AM16/	RLA File :09/24/040/00531/AM15/	Lic.No/Date:0910061427 22.12.2014	Defer Date:27.07.2016

Decision : Deferred for want of comments from AYUSH.				
93	Case No.:91/18/82-ALC4/2014	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01457/AM15/	RLA File :05/23/040/00449/AM15/	Lic.No/Date:0510392602 29.12.2014	Defer Date:27.07.2016
Decision : Deferred.				
94	Case No.:84/18/82-ALC4/2014	Party Name:HESTER BIOSCIENCES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01450/AM15/	RLA File :08/24/040/00362/AM15/	Lic.No/Date:0810134170 30.12.2014	Defer Date:27.07.2016
Decision : Deferred for want of comments from DBT.				
95	Case No.:3/1/82-ALC4/2015	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00003/AM16/	RLA File :05/23/040/00450/AM15/	Lic.No/Date:0510392649 01.01.2015	Defer Date:27.07.2016
Decision : Deferred for want of comments from DoP.				
96	Case No.:96/18/82-ALC4/2014	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01462/AM15/	RLA File :04/24/040/00248/AM15/	Lic.No/Date:0410159986 07.01.2015	Defer Date:27.07.2016
Decision : Deferred.				
97	Case No.:92/5/82-ALC4/2015	Party Name:ALKALOIDS CORPORATION	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00232/AM16/	RLA File :02/24/040/00203/AM15/	Lic.No/Date:0210205448 14.01.2015	Defer Date:27.07.2016
Decision : Deferred.				
98	Case No.:59/5/82-ALC4/2015	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00199/AM16/	RLA File :03/94/040/00793/AM15/	Lic.No/Date:0310792911 14.01.2015	Defer Date:27.07.2016
Decision : Deferred.				
99	Case No.:72/5/82-ALC4/2015	Party Name:MICRO INKS PRIVATE LIMITED.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00212/AM16/	RLA File :03/95/040/00658/AM15/	Lic.No/Date:0310793017 16.01.2015	Defer Date:27.07.2016
Decision : Deferred for want of comments from DoP.				
100	Case No.:10/16/82-ALC4/2014	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File	RLA File	Lic.No/Date:0910061548	Defer

	:01/82/050/01362/AM15/	:09/24/040/00529/AM15/	21.01.2015	Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

101	Case No.:12/16/82-ALC4/2014	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01364/AM15/	RLA File :09/24/040/00592/AM15/	Lic.No/Date:0910061552 21.01.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

102	Case No.:86/5/82-ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00226/AM16/	RLA File :05/24/040/00489/AM15/	Lic.No/Date:0510392966 22.01.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

103	Case No.:204/5/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00344/AM16/	RLA File :09/24/040/00596/AM15/	Lic.No/Date:0910061555 23.01.2015	Defer Date:27.07.2016
	Decision : Deferred .			

104	Case No.:31/7/82-ALC4/2015	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00636/AM16/	RLA File :05/24/040/00498/AM15/	Lic.No/Date:0510392987 27.01.2015	Defer Date:27.07.2016
	Decision : Deferred .			

105	Case No.:32/7/82-ALC4/2015	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00637/AM16/	RLA File :05/24/040/00499/AM15/	Lic.No/Date:0510392988 27.01.2015	Defer Date:27.07.2016
	Decision : Deferred .			

106	Case No.:25/7/82-ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00630/AM16/	RLA File :31/83/040/00144/AM15/	Lic.No/Date:3110065235 28.01.2015	Defer Date:27.07.2016
	Decision : Deferred.			

107	Case No.:230/5/82-ALC4/2015	Party Name:R.K.INDUSTRIES,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00370/AM16/	RLA File :08/24/040/00394/AM15/	Lic.No/Date:0810134414 28.01.2015	Defer Date:27.07.2016
	Decision : Deferred.			

108	Case No.:163/5/82-ALC4/2015	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
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	HQ File :01/82/050/00303/AM16/	RLA File :05/24/040/00503/AM15/	Lic.No/Date:0510393026 29.01.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

109	Case No.:166/5/82- ALC4/2015	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00306/AM16/	RLA File :08/24/040/00386/AM15/	Lic.No/Date:0810134454 30.01.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

110	Case No.:169/5/82- ALC4/2015	Party Name:TIDE INDUSTRIES	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00309/AM16/	RLA File :34/24/040/00290/AM15/	Lic.No/Date:3410040927 05.02.2015	Defer Date:27.07.2016
	Decision : Deferred.			

111	Case No.:91/7/82- ALC4/2015	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00696/AM16/	RLA File :34/24/040/00295/AM15/	Lic.No/Date:3410040965 16.02.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

112	Case No.:52/19/82- ALC4/2014	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01540/AM15/	RLA File :05/24/040/00273/AM15/	Lic.No/Date:0510393248 17.02.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

113	Case No.:38/7/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00643/AM16/	RLA File :09/24/040/00640/AM15/	Lic.No/Date:0910061628 18.02.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

114	Case No.:332/5/82- ALC4/2015	Party Name:O C SPECIALITIES PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00472/AM16/	RLA File :03/95/040/00991/AM15/	Lic.No/Date:0310794000 19.02.2015	Defer Date:27.07.2016
	Decision : Deferred.			

115	Case No.:280/5/82- ALC4/2015	Party Name:FERMENTA BIOTECH LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00420/AM16/	RLA File :03/94/040/01110/AM15/	Lic.No/Date:0310794101 24.02.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

116	Case No.:298/5/82- ALC4/2015	Party Name:MEDICEF PHARMA,	Meet No/Date:6/82- ALC4/2016	Status: Approved
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			14.06.2016	
	HQ File :01/82/050/00438/AM16/	RLA File :22/24/040/00095/AM15/	Lic.No/Date:2210015200 27.02.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No. 35011/502/2015-PI(Norms) dated 28.12.2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

117	Case No.:444/5/82- ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00584/AM16/	RLA File :03/94/040/01132/AM15/	Lic.No/Date:0310794412 09.03.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

118	Case No.:413/5/82- ALC4/2015	Party Name:INDO AMINES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00553/AM16/	RLA File :03/94/040/01145/AM15/	Lic.No/Date:0310794545 12.03.2015	Defer Date:27.07.2016
	Decision :Deferred.			

119	Case No.:106/7/82- ALC4/2015	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00711/AM16/	RLA File :03/94/040/00812/AM15/	Lic.No/Date:0310794612 16.03.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

120	Case No.:16/1/82- ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01542/AM15/	RLA File :09/24/040/00703/AM15/	Lic.No/Date:0910061716 17.03.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

121	Case No.:427/5/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00567/AM16/	RLA File :03/95/040/01071/AM15/	Lic.No/Date:0310794916 26.03.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

122	Case No.:431/5/82- ALC4/2015	Party Name:EUROLIFE HEALTHCARE PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00571/AM16/	RLA File :03/94/040/01086/AM15/	Lic.No/Date:0310794964 27.03.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

123	Case No.:9/1/82- ALC4/2015	Party Name:VIVIMED LABS (ALATHUR) PRIVATE LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00009/AM16/	RLA File :04/24/040/00292/AM15/	Lic.No/Date:0410160364 30.03.2015	Defer Date:27.07.2016

	Decision : Deferred.
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124	Case No.:448/5/82- ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00588/AM16/	RLA File :03/94/040/01211/AM15/	Lic.No/Date:0310795048 31.03.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

125	Case No.:12/7/82- ALC4/2015	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved.
	HQ File :01/82/050/00617/AM16/	RLA File :07/24/040/00002/AM16/	Lic.No/Date:0710108028 15.04.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/640/2015-PI(Norms) dated 01.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

126	Case No.:32/5/82- ALC4/2015	Party Name:LANTECH PHARMACEUTICALS LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00172/AM16/	RLA File :09/24/040/00011/AM16/	Lic.No/Date:0910061900 20.04.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

127	Case No.:8/2/82- ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00023/AM16/	RLA File :09/24/040/00043/AM16/	Lic.No/Date:0910061906 21.04.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

128	Case No.:174/7/82- ALC4/2015	Party Name:S M B CORPORATION OF INDIA	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00779/AM16/	RLA File :03/95/040/00039/AM16/	Lic.No/Date:0310795601 28.04.2015	Defer Date:27.07.2016
	Decision : Deferred .			

129	Case No.:62/8/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00858/AM16/	RLA File :09/24/040/00028/AM16/	Lic.No/Date:0910061955 01.05.2015	Defer Date:27.07.2016
	Decision :Deferred for want of comments from DoP.			

130	Case No.:50/7/82- ALC4/2015	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00655/AM16/	RLA File :09/24/040/00041/AM16/	Lic.No/Date:0910061976 06.05.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

131	Case No.:3/3/82-	Party Name:RA CHEM	Meet No/Date:6/82-	Status:Deferred.
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	ALC4/2015	PHARMA LIMITED	ALC4/2016 14.06.2016	
	HQ File :01/82/050/00033/AM16/	RLA File :09/24/040/00077/AM16/	Lic.No/Date:0910061994 07.05.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

132	Case No.:108/7/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00713/AM16/	RLA File :03/95/040/00003/AM16/	Lic.No/Date:0310795745 07.05.2015	Defer Date:27.07.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.17 dated 27.1.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

133	Case No.:15/7/82- ALC4/2015	Party Name:MAHAVIR SYNTHESIS PRIVATE LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00620/AM16/	RLA File :52/24/040/00007/AM16/	Lic.No/Date:5210041517 11.05.2015	Defer Date:27.07.2016
	Decision : Deferred.			

134	Case No.:129/7/82- ALC4/2015	Party Name:NATIONAL TUBE INDUSTRIES,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00734/AM16/	RLA File :03/95/040/00073/AM16/	Lic.No/Date:0310795930 14.05.2015	Defer Date:27.07.2016
	Decision : Deferred.			

135	Case No.:6/7/82- ALC4/2015	Party Name:SIMPEX PHARMA PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/00611/AM16/	RLA File :05/24/040/00564/AM15/	Lic.No/Date:0510394266 15.05.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No. 35011/698/2015-PI(Norms) dated 21.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

136	Case No.:164/7/82- ALC4/2015	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Deferred.
	HQ File :01/82/050/00769/AM16/	RLA File :03/94/040/00026/AM16/	Lic.No/Date:0310795971 18.05.2015	Defer Date:27.07.2016
	Decision : Deferred.			

137	Case No.:109/7/82- ALC4/2015	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00714/AM16/	RLA File :03/95/040/00103/AM16/	Lic.No/Date:0310795994 18.05.2015	Defer Date:27.07.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

138	Case No.:133/7/82- ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:6/82- ALC4/2016	Status:Deferred.
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			14.06.2016	
	HQ File :01/82/050/00738/AM16/	RLA File :03/94/040/00085/AM16/	Lic.No/Date:0310796048 20.05.2015	Defer Date:27.07.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

139	Case No.:102/7/82- ALC4/2015	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00707/AM16/	RLA File :30/24/040/00006/AM16/	Lic.No/Date:3010103498 21.05.2015	Defer Date:27.07.2016
	Decision : Deferred.			

140	Case No.:199/5/82- ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00339/AM16/	RLA File :04/24/040/00040/AM16/	Lic.No/Date:0410160570 21.05.2015	Defer Date:27.07.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

141	Case No.:55/13/82- ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01018/AM16/	RLA File :07/24/040/00036/AM16/	Lic.No/Date:0710108251 22.05.2015	Defer Date:27.07.2016
	Decision :Deferred.			

142	Case No.:5/4/82- ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00044/AM16/	RLA File :09/24/040/00116/AM16/	Lic.No/Date:0910062066 25.05.2015	Defer Date:27.07.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

143	Case No.:176/7/82- ALC4/2015	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00781/AM16/	RLA File :03/94/040/00124/AM16/	Lic.No/Date:0310796194 26.05.2015	Defer Date:27.07.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

144	Case No.:124/7/82- ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00729/AM16/	RLA File :03/95/040/00114/AM16/	Lic.No/Date:0310796233 27.05.2015	Defer Date:27.07.2016
	Decision : Deferred.			

145	Case No.:100/7/82- ALC4/2015	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00705/AM16/	RLA File :34/24/040/00024/AM16/	Lic.No/Date:3410041261 28.05.2015	Defer Date:27.07.2016
	Decision :Deferred.			

146	Case No.:188/7/82-	Party Name:ATUL	Meet No/Date:6/82-	Status:Deferred.
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	ALC4/2015	LIMITED,	ALC4/2016 14.06.2016	
	HQ File :01/82/050/00793/AM16/	RLA File :08/24/040/00034/AM16/	Lic.No/Date:0810135421 02.06.2015	Defer Date:27.07.2016
	Decision :Deferred.			

147	Case No.:142/7/82- ALC4/2015	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00747/AM16/	RLA File :03/94/040/00159/AM16/	Lic.No/Date:0310796401 03.06.2015	Defer Date:27.07.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

148	Case No.:110/7/82- ALC4/2015	Party Name:RISHABH METALS & CHEMICALS PVT LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00715/AM16/	RLA File :03/95/040/00051/AM16/	Lic.No/Date:0310796383 03.06.2015	Defer Date:27.07.2016
	Decision :Deferred.			

149	Case No.:17/7/82- ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00622/AM16/	RLA File :05/24/040/00078/AM16/	Lic.No/Date:0510394418 03.06.2015	Defer Date:27.07.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

150	Case No.:67/7/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00672/AM16/	RLA File :09/24/040/00105/AM16/	Lic.No/Date:0910062138 05.06.2015	Defer Date:27.07.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

151	Case No.:13/9/82- ALC4/2015	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00949/AM16/	RLA File :07/24/040/00081/AM16/	Lic.No/Date:0710108327 05.06.2015	Defer Date:27.07.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

152	Case No.:121/7/82- ALC4/2015	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00726/AM16/	RLA File :03/95/040/00715/AM15/	Lic.No/Date:0310796458 05.06.2015	Defer Date:27.07.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.17 dated 27.1.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

153	Case No.:123/7/82- ALC4/2015	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00728/AM16/	RLA File :03/95/040/00582/AM15/	Lic.No/Date:0310796457 05.06.2015	Defer Date:27.07.2016

	Decision : The Committee noted that information had been called for from the firm in NC meeting No.17 dated 27.1.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			
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154	Case No.:60/4/82-ALC4/2016	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00123/AM17/	RLA File :07/24/040/00071/AM16/	Lic.No/Date:0710108351 10.06.2015	Defer Date:27.07.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

155	Case No.:14/9/82-ALC4/2015	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Approved
	HQ File :01/82/050/00950/AM16/	RLA File :07/24/040/00078/AM16/	Lic.No/Date:0710108349 10.06.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/640/2015-PI(Norms) dated 01.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

156	Case No.:65/7/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00670/AM16/	RLA File :09/24/040/00164/AM16/	Lic.No/Date:0910062163 10.06.2015	Defer Date:27.07.2016
	Decision :Deferred.			

157	Case No.:66/7/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00671/AM16/	RLA File :09/24/040/00162/AM16/	Lic.No/Date:0910062162 10.06.2015	Defer Date:27.07.2016
	Decision :Deferred.			

158	Case No.:20/13/82-ALC4/2015	Party Name:JAYANT AGRO ORGANICS LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00983/AM16/	RLA File :03/94/040/00169/AM16/	Lic.No/Date:0310796563 11.06.2015	Defer Date:27.07.2016
	Decision :Deferred.			

159	Case No.:159/7/82-ALC4/2015	Party Name:VIJAY PERFUMES PVT.LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00764/AM16/	RLA File :03/95/040/00985/AM15/	Lic.No/Date:0310796576 11.06.2015	Defer Date:27.07.2016
	Decision :Deferred.			

160	Case No.:87/7/82-ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred
	HQ File :01/82/050/00692/AM16/	RLA File :09/24/040/00102/AM16/	Lic.No/Date:0910062168 11.06.2015	Defer Date:27.07.2016
	Decision : The Committee decided to call for information as per Appendix 33 and past production			

	consumption data vis-a-vis actual consumption of imported inputs duly certified by Central Excise Authorities. It was also observed that the quantities of import mentioned by the applicant appear to be disproportionately high. Accordingly, firm is to submit its version on immediate basis.		
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161	Case No.:42/13/82-ALC4/2015	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01005/AM16/	RLA File :03/94/040/00177/AM16/	Lic.No/Date:0310796604 15.06.2015	Defer Date:27.07.2016
	Decision : Deferred.			

162	Case No.:48/19/82-ALC4/2015	Party Name:RAJ DHANVANTRY PHARMACY	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01529/AM16/	RLA File :24/24/040/00007/AM16/	Lic.No/Date:2410041748 15.06.2015	Defer Date:27.07.2016
	Decision :Deferred.			

163	Case No.:41/13/82-ALC4/2015	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01004/AM16/	RLA File :03/94/040/00111/AM16/	Lic.No/Date:0310796667 16.06.2015	Defer Date:27.07.2016
	Decision :Deferred.			

164	Case No.:52/7/82-ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00657/AM16/	RLA File :05/23/040/00107/AM16/	Lic.No/Date:0510394590 17.06.2015	Defer Date:27.07.2016
	Decision :Deferred for want of comments from DoP.			

165	Case No.:43/13/82-ALC4/2015	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01006/AM16/	RLA File :03/94/040/00178/AM16/	Lic.No/Date:0310796712 18.06.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

166	Case No.:15/9/82-ALC4/2015	Party Name:KDAC CHEM PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00951/AM16/	RLA File :34/24/040/00069/AM16/	Lic.No/Date:3410041310 22.06.2015	Defer Date:27.07.2016
	Decision :Deferred.			

167	Case No.:83/13/82-ALC4/2015	Party Name:RIDDHI PHARMA	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01046/AM16/	RLA File :34/24/040/00087/AM16/	Lic.No/Date:3410041313 23.06.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

168	Case No.:15/13/82-	Party Name:ALIVIRA	Meet No/Date:6/82-	Status:Deferred.
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	ALC4/2015	ANIMAL HEALTH LIMITED	ALC4/2016 14.06.2016	
	HQ File :01/82/050/00978/AM16/	RLA File :03/94/040/00219/AM16/	Lic.No/Date:0310796797 24.06.2015	Defer Date:27.07.2016
	Decision :Deferred.			

169	Case No.:82/19/82- ALC4/2015	Party Name:SIDDHARTH CARBOCHEM PRODUCTS LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01563/AM16/	RLA File :03/95/040/00667/AM15/	Lic.No/Date:0310796830 24.06.2015	Defer Date:27.07.2016
	Decision : Information called for from the firm in NC meeting No.04 dated24.05.2016 is awaited. The Committee accordingly deferred the case.			

170	Case No.:72/7/82- ALC4/2015	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00677/AM16/	RLA File :05/24/040/00104/AM16/	Lic.No/Date:0510394704 25.06.2015	Defer Date:27.07.2016
	Decision : Deferred.			

171	Case No.:76/7/82- ALC4/2015	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00681/AM16/	RLA File :05/24/040/00103/AM16/	Lic.No/Date:0510394703 25.06.2015	Defer Date:27.07.2016
	Decision : Deferred.			

172	Case No.:75/7/82- ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00680/AM16/	RLA File :05/24/040/00122/AM16/	Lic.No/Date:0510394696 25.06.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

173	Case No.:78/7/82- ALC4/2015	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00683/AM16/	RLA File :02/24/040/00028/AM16/	Lic.No/Date:0210205920 25.06.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

174	Case No.:109/8/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00905/AM16/	RLA File :03/95/040/00038/AM16/	Lic.No/Date:0310796997 01.07.2015	Defer Date:27.07.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.17 dated 27.1.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

175	Case No.:108/14/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File	RLA File	Lic.No/Date:0910062267	Defer

	:01/82/050/01244/AM16/	:09/24/040/00183/AM16/	01.07.2015	Date:27.07.2016
	Decision : Deferred.			

176	Case No.:10/13/82-ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00973/AM16/	RLA File :03/94/040/00229/AM16/	Lic.No/Date:0310797018 02.07.2015	Defer Date:27.07.2016
	Decision : Deferred.			

177	Case No.:11/13/82-ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00974/AM16/	RLA File :03/94/040/00228/AM16/	Lic.No/Date:0310797020 02.07.2015	Defer Date:27.07.2016
	Decision : Deferred.			

178	Case No.:105/14/82-ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01241/AM16/	RLA File :09/24/040/00191/AM16/	Lic.No/Date:0910062299 03.07.2015	Defer Date:27.07.2016
	Decision The Committee noted that information had been called for from the firm in NC meeting No.20 dated 09.032016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

179	Case No.:24/13/82-ALC4/2015	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00987/AM16/	RLA File :03/94/040/00226/AM16/	Lic.No/Date:0310797092 07.07.2015	Defer Date:27.07.2016
	Decision :Deferred.			

180	Case No.:82/13/82-ALC4/2015	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01045/AM16/	RLA File :34/24/040/00084/AM16/	Lic.No/Date:3410041360 07.07.2015	Defer Date:27.07.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.15 dated 30.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case..			

181	Case No.:23/13/82-ALC4/2015	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00986/AM16/	RLA File :03/94/040/00284/AM16/	Lic.No/Date:0310797268 15.07.2015	Defer Date:27.07.2016
	Decision :Deferred.			

182	Case No.:20/16/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status: Deferred
	HQ File :01/82/050/01340/AM16/	RLA File :09/24/040/00032/AM16/	Lic.No/Date:0910062338 15.07.2015	Defer Date:27.07.2016

	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/822/2015-PI(Norms) dated 12.05.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			
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183	Case No.:22/13/82-ALC4/2015	Party Name:BLISS INDASI LIFESCIENCES PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00985/AM16/	RLA File :03/94/040/00282/AM16/	Lic.No/Date:0310797355 17.07.2015	Defer Date:27.07.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.2 dated 24.04.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

184	Case No.:119/8/82-ALC4/2015	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00915/AM16/	RLA File :03/95/040/00322/AM16/	Lic.No/Date:0310797595 23.07.2015	Defer Date:27.07.2016
	Decision :Deferred.			

185	Case No.:115/13/82-ALC4/2015	Party Name:FERMENTA BIOTECH LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status: Deferred
	HQ File :01/82/050/01078/AM16/	RLA File :03/94/040/00038/AM16/	Lic.No/Date:0310797627 24.07.2015	Defer Date:27.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/761/2015-PI(Norms) dated 05.05.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

186	Case No.:73/8/82-ALC4/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00869/AM16/	RLA File :05/24/040/00213/AM16/	Lic.No/Date:0510395102 28.07.2015	Defer Date:27.07.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

187	Case No.:69/13/82-ALC4/2015	Party Name:PI INDUSTRIES LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01032/AM16/	RLA File :13/24/040/00016/AM16/	Lic.No/Date:1310047933 29.07.2015	Defer Date:27.07.2016
	Decision : Deferred..			

188	Case No.:116/13/82-ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01079/AM16/	RLA File :03/94/040/00215/AM16/	Lic.No/Date:0310797864 31.07.2015	Defer Date:27.07.2016
	Decision :Deferred.			

189	Case No.:114/13/82-ALC4/2015	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01077/AM16/	RLA File :03/94/040/00258/AM16/	Lic.No/Date:0310797898 03.08.2015	Defer Date:27.07.2016

	Decision :Deferred.			
190	Case No.:113/13/82-ALC4/2015	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01076/AM16/	RLA File :03/94/040/00335/AM16/	Lic.No/Date:0310797897 03.08.2015	Defer Date:27.07.2016
	Decision :Deferred.			
191	Case No.:112/13/82-ALC4/2015	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01075/AM16/	RLA File :03/94/040/00345/AM16/	Lic.No/Date:0310797937 04.08.2015	Defer Date:27.07.2016
	Decision :Deferred.			
192	Case No.:75/13/82-ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01038/AM16/	RLA File :05/24/040/00215/AM16/	Lic.No/Date:0510395160 04.08.2015	Defer Date:27.07.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
193	Case No.:78/13/82-ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01041/AM16/	RLA File :05/24/040/00219/AM16/	Lic.No/Date:0510395169 04.08.2015	Defer Date:27.07.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
194	Case No.:109/13/82-ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deffered
	HQ File :01/82/050/01072/AM16/	RLA File :03/94/040/00170/AM16/	Lic.No/Date:0310797954 05.08.2015	Defer Date:27.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/773/2015-PI(Norms) dated 26.04.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			
195	Case No.:12/18/82-ALC4/2015	Party Name:OMTECH CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01477/AM16/	RLA File :03/95/040/00345/AM16/	Lic.No/Date:0310797967 05.08.2015	Defer Date:27.07.2016
	Decision :Deferred.			
196	Case No.:50/13/82-ALC4/2015	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01013/AM16/	RLA File :04/24/040/00095/AM16/	Lic.No/Date:0410160884 06.08.2015	Defer Date:27.07.2016
	Decision :Deferred.			
197	Case No.:2/21/82-ALC4/2015	Party Name:AUROLAB	Meet No/Date:6/82-ALC4/2016	Status:Deferred.

			14.06.2016	
	HQ File :01/82/050/01707/AM16/	RLA File :35/24/040/00022/AM16/	Lic.No/Date:3510044782 06.08.2015	Defer Date:27.07.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

198	Case No.:110/13/82- ALC4/2015	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01073/AM16/	RLA File :03/94/040/00350/AM16/	Lic.No/Date:0310798096 12.08.2015	Defer Date:27.07.2016
	Decision :Deferred.			

199	Case No.:111/13/82- ALC4/2015	Party Name:HEMA DYE CHEM PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01074/AM16/	RLA File :03/94/040/00305/AM16/	Lic.No/Date:0310798134 13.08.2015	Defer Date:27.07.2016
	Decision :Deferred.			

200	Case No.:79/13/82- ALC4/2015	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01042/AM16/	RLA File :52/24/040/00034/AM16/	Lic.No/Date:5210041610 14.08.2015	Defer Date:27.07.2016
	Decision :Deferred.			

201	Case No.:57/13/82- ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/01020/AM16/	RLA File :22/24/040/00013/AM16/	Lic.No/Date:2210015284 14.08.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/784/2015-PI(Norms) dated 29.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

202	Case No.:127/13/82- ALC4/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01090/AM16/	RLA File :03/94/040/00878/AM15/	Lic.No/Date:0310798205 17.08.2015	Defer Date:27.07.2016
	Decision :Deferred for Chemicals.			

203	Case No.:60/13/82- ALC4/2015	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01023/AM16/	RLA File :05/23/040/00204/AM16/	Lic.No/Date:0510395351 18.08.2015	Defer Date:27.07.2016
	Decision :Deferred,			

204	Case No.:126/13/82- ALC4/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01089/AM16/	RLA File :03/94/040/00879/AM15/	Lic.No/Date:0310798319 20.08.2015	Defer Date:27.07.2016

	Decision :Deferred.			
205	Case No.:61/13/82-ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01024/AM16/	RLA File :05/23/040/00218/AM16/	Lic.No/Date:0510395388 20.08.2015	Defer Date:27.07.2016
	Decision :Deferred for want of comments from DoP.			
206	Case No.:62/13/82-ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01025/AM16/	RLA File :05/23/040/00212/AM16/	Lic.No/Date:0510395383 20.08.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			
207	Case No.:161/13/82-ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01124/AM16/	RLA File :03/95/040/00274/AM16/	Lic.No/Date:0310798374 21.08.2015	Defer Date:27.07.2016
	Decision :Deferred.			
208	Case No.:77/13/82-ALC4/2015	Party Name:ARKRAY HEALTHCARE PVT.LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01040/AM16/	RLA File :52/24/040/00038/AM16/	Lic.No/Date:5210041620 27.08.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			
209	Case No.:120/13/82-ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01083/AM16/	RLA File :03/94/040/00279/AM16/	Lic.No/Date:0310798629 03.09.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			
210	Case No.:84/14/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01220/AM16/	RLA File :05/24/040/00262/AM16/	Lic.No/Date:0510395506 03.09.2015	Defer Date:27.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/781/2015-PI(Norms) dated 26.04.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			
211	Case No.:59/4/82-ALC4/2016	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00122/AM17/	RLA File :07/24/040/00180/AM16/	Lic.No/Date:0710108694 07.09.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			
212	Case No.:8/9/82-ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:6/82-ALC4/2016	Status:Deferred.

			14.06.2016	
	HQ File :01/82/050/00944/AM16/	RLA File :34/24/040/00155/AM16/	Lic.No/Date:3410041496 09.09.2015	Defer Date:27.07.2016
	Decision :Deferred.			

213	Case No.:10/9/82- ALC4/2015	Party Name:ALKYL AMINES CHEMICALS LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00946/AM16/	RLA File :03/94/040/00355/AM16/	Lic.No/Date:0310798806 10.09.2015	Defer Date:27.07.2016
	Decision :Deferred.			

214	Case No.:20/9/82- ALC4/2015	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00956/AM16/	RLA File :03/95/040/00424/AM16/	Lic.No/Date:0310798995 22.09.2015	Defer Date:27.07.2016
	Decision :Deferred.			

215	Case No.:51/19/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01532/AM16/	RLA File :03/95/040/00430/AM16/	Lic.No/Date:0310799076 28.09.2015	Defer Date:27.07.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.17 dated 27.1.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

216	Case No.:12/19/82- ALC4/2015	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01492/AM16/	RLA File :04/24/040/00154/AM16/	Lic.No/Date:0410161070 01.10.2015	Defer Date:27.07.2016
	Decision :Deferred.			

217	Case No.:44/4/82- ALC4/2016	Party Name:KUBO COMBUSTION EFFICIENCY CHEMICALS PVT LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00107/AM17/	RLA File :03/94/040/00468/AM16/	Lic.No/Date:0310799183 05.10.2015	Defer Date:27.07.2016
	Decision :Deferred.			

218	Case No.:130/14/82- ALC4/2015	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01266/AM16/	RLA File :05/24/040/00317/AM16/	Lic.No/Date:0510395874 09.10.2015	Defer Date:27.07.2016
	Decision :Deferred.			

219	Case No.:56/2/82- ALC4/2016	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00056/AM17/	RLA File :07/24/040/00123/AM16/	Lic.No/Date:0710108886 13.10.2015	Defer Date:27.07.2016

	Decision :Deferred.			
220	Case No.:135/13/82- ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01098/AM16/	RLA File :09/24/040/00408/AM16/	Lic.No/Date:0910062740 14.10.2015	Defer Date:27.07.2016
	Decision :The Committee decided to send application to DoP and deferred the case.			
221	Case No.:24/16/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01344/AM16/	RLA File :09/24/040/00380/AM16/	Lic.No/Date:0910062727 14.10.2015	Defer Date:27.07.2016
	Decision :Deferred.			
222	Case No.:136/13/82- ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01099/AM16/	RLA File :08/24/040/00207/AM16/	Lic.No/Date:0810136320 16.10.2015	Defer Date:27.07.2016
	Decision :Deferred.			
223	Case No.:46/19/82- ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/01527/AM16/	RLA File :09/24/040/00438/AM16/	Lic.No/Date:0910062744 19.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/811/2015-PI(Norms) dated 07.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
224	Case No.:77/16/82- ALC4/2015	Party Name:LACTOSE (INDIA) LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01397/AM16/	RLA File :03/95/040/00481/AM16/	Lic.No/Date:0310799561 20.10.2015	Defer Date:27.07.2016
	Decision :Deferred.			
225	Case No.:140/13/82- ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01103/AM16/	RLA File :03/95/040/00503/AM16/	Lic.No/Date:0310799583 21.10.2015	Defer Date:27.07.2016
	Decision :Deferred.			
226	Case No.:141/13/82- ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01104/AM16/	RLA File :03/95/040/00504/AM16/	Lic.No/Date:0310799629 23.10.2015	Defer Date:27.07.2016
	Decision : Deferred.			

227	Case No.:142/13/82-ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01105/AM16/	RLA File :09/24/040/00443/AM16/	Lic.No/Date:0910062774 27.10.2015	Defer Date:27.07.2016
	Decision : Deferred.			

228	Case No.:73/19/82-ALC4/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01554/AM16/	RLA File :03/94/040/00575/AM16/	Lic.No/Date:0310799849 29.10.2015	Defer Date:27.07.2016
	Decision : Deferred.			

229	Case No.:147/13/82-ALC4/2015	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01110/AM16/	RLA File :08/24/040/00241/AM16/	Lic.No/Date:0810136382 29.10.2015	Defer Date:27.07.2016
	Decision : Deferred.			

230	Case No.:64/19/82-ALC4/2015	Party Name:INDO AMINES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01545/AM16/	RLA File :03/94/040/00240/AM16/	Lic.No/Date:0310799907 30.10.2015	Defer Date:27.07.2016
	Decision : Deferred.			

231	Case No.:65/19/82-ALC4/2015	Party Name:INDO AMINES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01546/AM16/	RLA File :03/94/040/00059/AM16/	Lic.No/Date:0310799906 30.10.2015	Defer Date:27.07.2016
	Decision : Deferred.			

232	Case No.:153/13/82-ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01116/AM16/	RLA File :34/24/040/00199/AM16/	Lic.No/Date:3410041644 02.11.2015	Defer Date:27.07.2016
	Decision : Deferred.			

233	Case No.:66/19/82-ALC4/2015	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01547/AM16/	RLA File :03/94/040/00582/AM16/	Lic.No/Date:0310799943 02.11.2015	Defer Date:27.07.2016
	Decision : Deferred.			

234	Case No.:54/19/82-ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01535/AM16/	RLA File :03/94/040/00590/AM16/	Lic.No/Date:0310799952 02.11.2015	Defer Date:27.07.2016
	Decision : Deferred.			

235	Case No.:67/19/82-ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01548/AM16/	RLA File :03/94/040/00553/AM16/	Lic.No/Date:0310799932 02.11.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

236	Case No.:70/19/82-ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01551/AM16/	RLA File :03/94/040/00481/AM16/	Lic.No/Date:0310799926 02.11.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

237	Case No.:154/13/82-ALC4/2015	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01117/AM16/	RLA File :09/24/040/00460/AM16/	Lic.No/Date:0910062821 03.11.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

238	Case No.:156/13/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01119/AM16/	RLA File :09/24/040/00464/AM16/	Lic.No/Date:0910062832 03.11.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

239	Case No.:38/21/82-ALC4/2015	Party Name:VINS BIOPRODUCTS LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01743/AM16/	RLA File :09/24/040/00442/AM16/	Lic.No/Date:0910062831 03.11.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DBT.			

240	Case No.:159/13/82-ALC4/2015	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01122/AM16/	RLA File :34/24/040/00205/AM16/	Lic.No/Date:3410041650 04.11.2015	Defer Date:27.07.2016
	Decision :Deferred.			

241	Case No.:57/19/82-ALC4/2015	Party Name:BAYER CROPS SCIENCE LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01538/AM16/	RLA File :03/94/040/00443/AM16/	Lic.No/Date:0310800060 05.11.2015	Defer Date:27.07.2016
	Decision :Deferred.			

242	Case No.:163/13/82-ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status: Approved
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	HQ File :01/82/050/01126/AM16/	RLA File :09/24/040/00479/AM16/	Lic.No/Date:0910062838 06.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/860/2015-PI(Norms) dated 24.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

243	Case No.:18/21/82- ALC4/2015	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01723/AM16/	RLA File :09/24/040/00487/AM16/	Lic.No/Date:0910062841 06.11.2015	Defer Date:27.07.2016
	Decision :Deferred.			

244	Case No.:2/6/82- ALC4/2016	Party Name:OTSUKA CHEMICAL (INDIA) PRIVATE LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/00164/AM17/	RLA File :05/24/040/00350/AM16/	Lic.No/Date:0510396257 06.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/370/2012-PI(Norms) dated Sept. 2012 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

245	Case No.:55/19/82- ALC4/2015	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Deferred
	HQ File :01/82/050/01536/AM16/	RLA File :03/94/040/00600/AM16/	Lic.No/Date:0310800148 09.11.2015	Defer Date: 27.07.2016
	Decision : Deferred for want of comments from DoP.			

246	Case No.:23/21/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deffered
	HQ File :01/82/050/01728/AM16/	RLA File :09/24/040/00481/AM16/	Lic.No/Date:0910062849 10.11.2015	Defer Date:27.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/03/2016-PI(Norms) dated 01.06.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

247	Case No.:165/13/82- ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01128/AM16/	RLA File :52/24/040/00050/AM16/	Lic.No/Date:5210041688 12.11.2015	Defer Date:27.07.2016
	Decision :Deferred.			

248	Case No.:71/19/82- ALC4/2015	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01552/AM16/	RLA File :03/94/040/00613/AM16/	Lic.No/Date:0310800272 17.11.2015	Defer Date:27.07.2016
	Decision :Deferred.			

249	Case No.:72/19/82- ALC4/2015	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01553/AM16/	RLA File :03/94/040/00612/AM16/	Lic.No/Date:0310800271 17.11.2015	Defer Date:27.07.2016
	Decision :Deferred.			

250	Case No.:74/19/82- ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01555/AM16/	RLA File :03/94/040/00641/AM16/	Lic.No/Date:0310800285 17.11.2015	Defer Date:27.07.2016
	Decision :Deferred for want of comments from DoP.			

251	Case No.:167/13/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deffered
	HQ File :01/82/050/01130/AM16/	RLA File :09/24/040/00493/AM16/	Lic.No/Date:0910062862 19.11.2015	Defer Date:27.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/860/2015-PI(Norms) dated 24.05.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

252	Case No.:58/19/82- ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01539/AM16/	RLA File :03/94/040/00572/AM16/	Lic.No/Date:0310800324 19.11.2015	Defer Date:27.07.2016
	Decision :Deferred.			

253	Case No.:77/19/82- ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/01558/AM16/	RLA File :03/94/040/00653/AM16/	Lic.No/Date:0310800320 19.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/808/2015-PI(Norms) dated 07.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

254	Case No.:75/19/82- ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01556/AM16/	RLA File :03/94/040/00450/AM16/	Lic.No/Date:0310800347 20.11.2015	Defer Date:27.07.2016
	Decision :Deferred.			

255	Case No.:60/19/82- ALC4/2015	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01541/AM16/	RLA File :03/94/040/00661/AM16/	Lic.No/Date:0310800340 20.11.2015	Defer Date:27.07.2016
	Decision :Deferred.			

256	Case No.:11/19/82-	Party Name:SURNI LABS	Meet No/Date:6/82-	Status:Deferred.
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	ALC4/2015		ALC4/2016 14.06.2016	
	HQ File :01/82/050/01491/AM16/	RLA File :34/24/040/00214/AM16/	Lic.No/Date:3410041688 20.11.2015	Defer Date:27.07.2016
	Decision :Deferred for want of comments from DoP.			

257	Case No.:20/19/82- ALC4/2015	Party Name:VDH CHEM TECH PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01500/AM16/	RLA File :05/24/040/00369/AM16/	Lic.No/Date:0510396413 24.11.2015	Defer Date:27.07.2016
	Decision :Deferred.			

258	Case No.:24/19/82- ALC4/2015	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01504/AM16/	RLA File :31/83/040/00115/AM16/	Lic.No/Date:3110065769 26.11.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

259	Case No.:59/19/82- ALC4/2015	Party Name:EXCEL INDUSTRIES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01540/AM16/	RLA File :03/94/040/00251/AM16/	Lic.No/Date:0310800536 01.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

260	Case No.:62/19/82- ALC4/2015	Party Name:EXCEL INDUSTRIES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01543/AM16/	RLA File :03/94/040/00252/AM16/	Lic.No/Date:0310800539 01.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

261	Case No.:61/19/82- ALC4/2015	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01542/AM16/	RLA File :03/94/040/00440/AM16/	Lic.No/Date:0310800529 01.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

262	Case No.:81/19/82- ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01562/AM16/	RLA File :03/94/040/00660/AM16/	Lic.No/Date:0310800594 02.12.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

263	Case No.:19/19/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01499/AM16/	RLA File :05/23/040/00370/AM16/	Lic.No/Date:0510396479 02.12.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

264	Case No.:16/19/82-ALC4/2015	Party Name:JUBILANT GENERICS LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01496/AM16/	RLA File :05/23/040/00362/AM16/	Lic.No/Date:0510396503 03.12.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

265	Case No.:17/19/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01497/AM16/	RLA File :05/23/040/00002/AM16/	Lic.No/Date:0510396500 03.12.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

266	Case No.:38/19/82-ALC4/2015	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01519/AM16/	RLA File :52/24/040/00062/AM16/	Lic.No/Date:5210041707 04.12.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

267	Case No.:63/19/82-ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01544/AM16/	RLA File :03/94/040/00673/AM16/	Lic.No/Date:0310800674 04.12.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

268	Case No.:22/21/82-ALC4/2015	Party Name:NIFTY LABS PVT LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status: approved
	HQ File :01/82/050/01727/AM16/	RLA File :09/24/040/00519/AM16/	Lic.No/Date:0910062938 07.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/15/2016-PI(Norms) dated 07.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

269	Case No.:90/19/82-ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01571/AM16/	RLA File :22/24/040/00082/AM16/	Lic.No/Date:2210015359 07.12.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

270	Case No.:64/4/82-ALC4/2016	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00127/AM17/	RLA File :03/94/040/00671/AM16/	Lic.No/Date:0310800767 08.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

271	Case No.:27/21/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2016	Status: Approved
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			14.06.2016	
	HQ File :01/82/050/01732/AM16/	RLA File :09/24/040/00482/AM16/	Lic.No/Date:0910062947 08.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/003/2016-PI(Norms) dated 01.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

272	Case No.:43/21/82- ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/01748/AM16/	RLA File :09/24/040/00518/AM16/	Lic.No/Date:0910062943 08.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/001/2016-PI(Norms) dated 01.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

273	Case No.:89/19/82- ALC4/2015	Party Name:DSM SINOCHEM PHARMACEUTICALS INDIA PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/01570/AM16/	RLA File :22/24/040/00085/AM16/	Lic.No/Date:2210015363 09.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No. 35011/790/2015-PI(Norms) dated 22.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

274	Case No.:5/15/82- ALC4/2015	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01316/AM16/	RLA File :34/24/040/00215/AM16/	Lic.No/Date:3410041722 10.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

275	Case No.:40/19/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01521/AM16/	RLA File :05/23/040/00240/AM16/	Lic.No/Date:0510396587 10.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

276	Case No.:87/19/82- ALC4/2015	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01568/AM16/	RLA File :22/24/040/00087/AM16/	Lic.No/Date:2210015368 10.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

277	Case No.:88/19/82- ALC4/2015	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01569/AM16/	RLA File :22/24/040/00081/AM16/	Lic.No/Date:2210015365 10.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

278	Case No.:94/19/82-ALC4/2015	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01575/AM16/	RLA File :22/24/040/00080/AM16/	Lic.No/Date:2210015366 10.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

279	Case No.:42/21/82-ALC4/2015	Party Name:NATCO PHARMA LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01747/AM16/	RLA File :09/24/040/00520/AM16/	Lic.No/Date:0910062967 11.12.2015	Defer Date:27.07.2016
	Decision :Deferred for want of comments from DoP.			

280	Case No.:50/21/82-ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/01755/AM16/	RLA File :09/24/040/00490/AM16/	Lic.No/Date:0910062966 11.12.2015	Defer Date:
	Decision : The Committee decided to approve the case on net to net basis without wastage. However, the Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/01/2016-PI(Norms) dated 01.06.2016, uploaded at the end of these minutes decided to call for technical information from the firm. RA may take further necessary action as per the decision of NC.			

281	Case No.:43/19/82-ALC4/2015	Party Name:U SQUARE LIFESCIENCE PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/01524/AM16/	RLA File :08/24/040/00306/AM16/	Lic.No/Date:0810136712 11.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/816/2015-PI(Norms) dated June 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

282	Case No.:56/21/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status: Deferred.
	HQ File :01/82/050/01761/AM16/	RLA File :09/24/040/00523/AM16/	Lic.No/Date:0910062965 11.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

283	Case No.:30/19/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01510/AM16/	RLA File :05/24/040/00401/AM16/	Lic.No/Date:0510396611 14.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

284	Case No.:31/19/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01511/AM16/	RLA File :05/24/040/00375/AM16/	Lic.No/Date:0510396609 14.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

285	Case No.:32/19/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01513/AM16/	RLA File :05/24/040/00381/AM16/	Lic.No/Date:0510396610 14.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

286	Case No.:10/19/82-ALC4/2015	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01490/AM16/	RLA File :34/24/040/00223/AM16/	Lic.No/Date:3410041732 14.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

287	Case No.:18/19/82-ALC4/2015	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01498/AM16/	RLA File :52/24/040/00064/AM16/	Lic.No/Date:5210041711 15.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

288	Case No.:48/21/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Approved
	HQ File :01/82/050/01753/AM16/	RLA File :09/24/040/00508/AM16/	Lic.No/Date:0910062971 15.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/05/2016-PI(Norms) dated 6.6.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

289	Case No.:39/19/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01520/AM16/	RLA File :05/23/040/00360/AM16/	Lic.No/Date:0510396634 16.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

290	Case No.:41/19/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01522/AM16/	RLA File :05/23/040/00001/AM16/	Lic.No/Date:0510396632 16.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

291	Case No.:42/19/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01523/AM16/	RLA File :05/23/040/00192/AM16/	Lic.No/Date:0510396633 16.12.2015	Defer Date:27.07.2016
	Decision : Deferred.			

292	Case No.:6/15/82-ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82-ALC4/2016	Status:Approved
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			14.06.2016	
	HQ File :01/82/050/01317/AM16/	RLA File :09/24/040/00540/AM16/	Lic.No/Date:0910062982 17.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/860/2015-PI(Norms) dated 24.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

293	Case No.:7/15/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/01318/AM16/	RLA File :09/24/040/00531/AM16/	Lic.No/Date:0910062983 17.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/860/2015-PI(Norms) dated 24.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

294	Case No.:8/15/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Deferred.
	HQ File :01/82/050/01319/AM16/	RLA File :09/24/040/00536/AM16/	Lic.No/Date:0910062985 17.12.2015	Defer Date:27.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/860/2015-PI(Norms) dated 24.05.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

295	Case No.:9/15/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01320/AM16/	RLA File :09/24/040/00530/AM16/	Lic.No/Date:0910062986 17.12.2015	Defer Date:27.07.2016
	Decision :Deferred for want of comments from DoP.			

296	Case No.:136/16/82- ALC4/2015	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/01456/AM16/	RLA File :09/24/040/00533/AM16/	Lic.No/Date:0910062980 17.12.2015	Defer Date:
	Decision :Already approved in NC 03/AM17			

297	Case No.:45/21/82- ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/01750/AM16/	RLA File :09/24/040/00392/AM16/	Lic.No/Date:0910062991 17.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/822/2015-PI(Norms) dated 23,05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

298	Case No.:36/19/82- ALC4/2015	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Deffered
	HQ File :01/82/050/01517/AM16/	RLA File :05/24/040/00439/AM16/	Lic.No/Date:0510396670 18.12.2015	Defer Date:27.07.2016

	Decision : Information has been called for from the firm by NC in its meeting No.02/Am17 and reply is awaited. The Committee accordingly deferred the case.		
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299	Case No.:90/4/82-ALC4/2016	Party Name:BRUNDAVAN LABORATORIES PRIVATE LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Approved
	HQ File :01/82/050/00153/AM17/	RLA File :09/24/040/00556/AM16/	Lic.No/Date:0910063002 21.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/72/2014-PI(Norms) dated 21.4.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

300	Case No.:35/19/82-ALC4/2015	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01516/AM16/	RLA File :05/23/040/00396/AM16/	Lic.No/Date:0510396751 21.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

301	Case No.:37/19/82-ALC4/2015	Party Name:JUBILANT GENERICS LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Approved
	HQ File :01/82/050/01518/AM16/	RLA File :05/23/040/00388/AM16/	Lic.No/Date:0510396753 21.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/806/2015-PI(Norms) dated 10.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

302	Case No.:33/19/82-ALC4/2015	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01514/AM16/	RLA File :05/24/040/00448/AM16/	Lic.No/Date:0510396777 21.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

303	Case No.:54/21/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01759/AM16/	RLA File :09/24/040/00525/AM16/	Lic.No/Date:0910063015 21.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

304	Case No.:61/21/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01766/AM16/	RLA File :09/24/040/00547/AM16/	Lic.No/Date:0910063018 21.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			

305	Case No.:93/19/82-ALC4/2015	Party Name:CURETECH SKINCARE	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01574/AM16/	RLA File :22/24/040/00051/AM16/	Lic.No/Date:2210015392 23.12.2015	Defer Date:27.07.2016

Decision :Deferred for want of comments from DoP.				
306	Case No.:132/16/82-ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/01452/AM16/	RLA File :09/24/040/00563/AM16/	Lic.No/Date:0910063042 28.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/860/2015-PI(Norms) dated 24.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
307	Case No.:55/21/82-ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deffered
	HQ File :01/82/050/01760/AM16/	RLA File :09/24/040/00573/AM16/	Lic.No/Date:0910063035 28.12.2015	Defer Date:27.07.2016
	Decision : D/o Pharmaceuticals forwarded vide O.M. No.35011/2/2016-PI(Norms) dated 01.06.2016 , uploaded at the end of these minutes has informed that DoP is not concerned. The Committee accordingly deferred the case for want of comment from C&PC			
308	Case No.:21/19/82-ALC4/2015	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01501/AM16/	RLA File :05/23/040/00391/AM16/	Lic.No/Date:0510397095 29.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			
309	Case No.:34/21/82-ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01739/AM16/	RLA File :31/83/040/00128/AM16/	Lic.No/Date:3110065816 30.12.2015	Defer Date:27.07.2016
	Decision :Deferred.			
310	Case No.:32/21/82-ALC4/2015	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01737/AM16/	RLA File :31/83/040/00135/AM16/	Lic.No/Date:3110065815 30.12.2015	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			
311	Case No.:22/19/82-ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deffered
	HQ File :01/82/050/01502/AM16/	RLA File :05/23/040/00244/AM16/	Lic.No/Date:0510397137 30.12.2015	Defer Date:27.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/870/2015-PI(Norms) dated 24.05.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			
312	Case No.:23/19/82-ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status: Deferred.

	HQ File :01/82/050/01503/AM16/	RLA File :05/23/040/00260/AM16/	Lic.No/Date:0510397138 30.12.2015	Defer Date:27.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/870/2015-PI(Norms) dated 24.05.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

313	Case No.:13/19/82- ALC4/2015	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Deferred.
	HQ File :01/82/050/01493/AM16/	RLA File :04/24/040/00213/AM16/	Lic.No/Date:0410161479 30.12.2015	Defer Date:27.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/839/2015-PI(Norms) dated 18.05.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

314	Case No.:40/21/82- ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Deferred
	HQ File :01/82/050/01745/AM16/	RLA File :09/24/040/00559/AM16/	Lic.No/Date:0910063056 30.12.2015	Defer Date: 27.07.2016
	Decision : Deferred for want of comments from DoP.			

315	Case No.:49/21/82- ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/01754/AM16/	RLA File :09/24/040/00560/AM16/	Lic.No/Date:0910063055 30.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/05/2016-PI(Norms) dated 06.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

316	Case No.:47/21/82- ALC4/2015	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01752/AM16/	RLA File :09/24/040/00570/AM16/	Lic.No/Date:0910063087 01.01.2016	Defer Date:27.07.2016
	Decision :Deferred.			

317	Case No.:35/21/82- ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01740/AM16/	RLA File :31/83/040/00094/AM16/	Lic.No/Date:3110065843 01.01.2016	Defer Date:27.07.2016
	Decision :Deferred.			

318	Case No.:33/21/82- ALC4/2015	Party Name:BALAJI AMINES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01738/AM16/	RLA File :31/83/040/00117/AM16/	Lic.No/Date:3110065848 05.01.2016	Defer Date:27.07.2016
	Decision :Deferred.			

319	Case No.:137/16/82-ALC4/2015	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01457/AM16/	RLA File :34/24/040/00245/AM16/	Lic.No/Date:3410041783 05.01.2016	Defer Date:27.07.2016
	Decision :Deferred.			

320	Case No.:68/21/82-ALC4/2015	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01773/AM16/	RLA File :08/24/040/00350/AM16/	Lic.No/Date:0810136965 06.01.2016	Defer Date:27.07.2016
	Decision :Deferred for want of comments from DoP.			

321	Case No.:2/17/82-ALC4/2015	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01462/AM16/	RLA File :09/24/040/00571/AM16/	Lic.No/Date:0910063114 08.01.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

322	Case No.:1/17/82-ALC4/2015	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/01461/AM16/	RLA File :09/24/040/00565/AM16/	Lic.No/Date:0910063113 08.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/08/2016-PI(Norms) dated 06.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

323	Case No.:44/21/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Approved.
	HQ File :01/82/050/01749/AM16/	RLA File :09/24/040/00588/AM16/	Lic.No/Date:0910063107 08.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/01/2016-PI(Norms) dated 01.01.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

324	Case No.:4/17/82-ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status: approved
	HQ File :01/82/050/01464/AM16/	RLA File :09/24/040/00598/AM16/	Lic.No/Date:0910063124 11.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/860/2015-PI(Norms) dated 24.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

325	Case No.:5/17/82-ALC4/2015	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01465/AM16/	RLA File :30/24/040/00035/AM16/	Lic.No/Date:3010103695 11.01.2016	Defer Date:27.07.2016

	Decision :Deferred.
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326	Case No.:33/2/82-ALC4/2016	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00033/AM17/	RLA File :03/95/040/00737/AM16/	Lic.No/Date:0310801688 11.01.2016	Defer Date:27.07.2016
	Decision :Deferred.			

327	Case No.:6/21/82-ALC4/2015	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Approved
	HQ File :01/82/050/01711/AM16/	RLA File :09/24/040/00602/AM16/	Lic.No/Date:0910063139 13.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/8/2016-PI(Norms) dated 06.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

328	Case No.:60/21/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01765/AM16/	RLA File :09/24/040/00581/AM16/	Lic.No/Date:0910063135 13.01.2016	Defer Date:27.07.2016
	Decision :Deferred.			

329	Case No.:37/2/82-ALC4/2016	Party Name:ALKALOIDS CORPORATION	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00037/AM17/	RLA File :02/24/040/00181/AM16/	Lic.No/Date:0210206452 19.01.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

330	Case No.:36/21/82-ALC4/2015	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01741/AM16/	RLA File :13/24/040/00038/AM16/	Lic.No/Date:1310048100 20.01.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

331	Case No.:4/21/82-ALC4/2015	Party Name:SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01709/AM16/	RLA File :05/24/040/00521/AM16/	Lic.No/Date:0510397403 22.01.2016	Defer Date:27.07.2016
	Decision :Deferred.			

332	Case No.:31/21/82-ALC4/2015	Party Name:BALAJI AMINES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01736/AM16/	RLA File :31/83/040/00148/AM16/	Lic.No/Date:3110065887 25.01.2016	Defer Date:27.07.2016
	Decision :Deferred.			

333	Case No.:24/21/82- ALC4/2015	Party Name: BEST VALUE CHEM PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01729/AM16/	RLA File :34/24/040/00267/AM16/	Lic.No/Date:3410041832 28.01.2016	Defer Date:27.07.2016
	Decision :Deferred.			

334	Case No.:88/4/82- ALC4/2016	Party Name:VAYA JAYANTHI DRUGS(P) LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/00151/AM17/	RLA File :09/24/040/00630/AM16/	Lic.No/Date:0910063185 29.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.35011/848/2015-PI(Norms) dated 14 th June, 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

335	Case No.:8/21/82- ALC4/2015	Party Name:JUBILANT GENERICS LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01713/AM16/	RLA File :05/23/040/00438/AM16/	Lic.No/Date:0510397455 01.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

336	Case No.:39/21/82- ALC4/2015	Party Name:VISCUS OILS PVT. LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Rejected
	HQ File :01/82/050/01744/AM16/	RLA File :56/24/040/00042/AM16/	Lic.No/Date:5610004823 01.02.2016	Defer Date:
	Decision : The O/o Jt. DGFT, Bhopal has informed the Committee that firm has not utilised the authorisation and are surrendering it. They have requested to withdraw the case. The Committee accordingly decided to withdraw the case from the agenda of the Committee.			

337	Case No.:19/21/82- ALC4/2015	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01724/AM16/	RLA File :31/83/040/00153/AM16/	Lic.No/Date:3110065906 03.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

338	Case No.:13/21/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01718/AM16/	RLA File :05/23/040/00439/AM16/	Lic.No/Date:0510397481 03.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

339	Case No.:1/19/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01481/AM16/	RLA File :09/24/040/00634/AM16/	Lic.No/Date:0910063213 04.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

340	Case No.:12/21/82- ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01717/AM16/	RLA File :05/24/040/00543/AM16/	Lic.No/Date:0510397506 04.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

341	Case No.:4/19/82- ALC4/2015	Party Name:ALPHAMED FORMULATIONS P LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01484/AM16/	RLA File :09/24/040/00628/AM16/	Lic.No/Date:0910063226 05.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

342	Case No.:25/21/82- ALC4/2015	Party Name:RONAK CHEMICALS	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01730/AM16/	RLA File :34/24/040/00274/AM16/	Lic.No/Date:3410041858 05.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

343	Case No.:26/21/82- ALC4/2015	Party Name:RONAK CHEMICALS	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01731/AM16/	RLA File :34/24/040/00273/AM16/	Lic.No/Date:3410041857 05.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

344	Case No.:14/21/82- ALC4/2015	Party Name:DHAMPUR SUGAR MILLS LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01719/AM16/	RLA File :05/23/040/00456/AM16/	Lic.No/Date:0510397521 08.02.2016	Defer Date:27.07.2016
	Decision :Deferred.			

345	Case No.:5/19/82- ALC4/2015	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01485/AM16/	RLA File :08/24/040/00291/AM16/	Lic.No/Date:0810137155 08.02.2016	Defer Date:27.07.2016
	Decision :Deferred.			

346	Case No.:62/4/82- ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00125/AM17/	RLA File :03/95/040/00568/AM16/	Lic.No/Date:0310802284 08.02.2016	Defer Date:27.07.2016
	Decision :deferred.			

347	Case No.:11/21/82- ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01716/AM16/	RLA File :05/24/040/00534/AM16/	Lic.No/Date:0510397525 08.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

348	Case No.:85/19/82- ALC4/2015	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01566/AM16/	RLA File :52/24/040/00076/AM16/	Lic.No/Date:5210041759 09.02.2016	Defer Date:27.07.2016
	Decision : Deferred.			

349	Case No.:84/19/82- ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01565/AM16/	RLA File :09/24/040/00654/AM16/	Lic.No/Date:0910063231 09.02.2016	Defer Date:27.07.2016
	Decision : The committee decided to send a copy of application to DoP and deferred the case.			

350	Case No.:95/19/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01576/AM16/	RLA File :09/24/040/00639/AM16/	Lic.No/Date:0910063233 10.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

351	Case No.:96/19/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Approved
	HQ File :01/82/050/01577/AM16/	RLA File :09/24/040/00638/AM16/	Lic.No/Date:0910063234 10.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/860/2015-PI(Norms) dated 24.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

352	Case No.:20/21/82- ALC4/2015	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01725/AM16/	RLA File :31/83/040/00155/AM16/	Lic.No/Date:3110065933 10.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

353	Case No.:8/2/82- ALC4/2016	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00008/AM17/	RLA File :34/24/040/00284/AM16/	Lic.No/Date:3410041870 10.02.2016	Defer Date:27.07.2016
	Decision :Deferred.			

354	Case No.:30/21/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01735/AM16/	RLA File :05/23/040/00467/AM16/	Lic.No/Date:0510397580 10.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

355	Case No.:34/4/82- ALC4/2016	Party Name:ANUH PHARMA LTD.	Meet No/Date:6/82- ALC4/2016	Status:Deferred.
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			14.06.2016	
	HQ File :01/82/050/00097/AM17/	RLA File :03/94/040/00862/AM16/	Lic.No/Date:0310802461 11.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

356	Case No.:97/19/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01578/AM16/	RLA File :09/24/040/00652/AM16/	Lic.No/Date:0910063248 11.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

357	Case No.:36/2/82- ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00036/AM17/	RLA File :03/95/040/00870/AM16/	Lic.No/Date:0310802475 11.02.2016	Defer Date:27.07.2016
	Decision :Deferred.			

358	Case No.:13/2/82- ALC4/2016	Party Name:AMI LIFESCIENCES P LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/00013/AM17/	RLA File :34/24/040/00289/AM16/	Lic.No/Date:3410041874 12.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/825/2015-PI(Norms) dated 01.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

359	Case No.:35/4/82- ALC4/2016	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00098/AM17/	RLA File :03/94/040/00952/AM16/	Lic.No/Date:0310802542 12.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

360	Case No.:101/19/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01582/AM16/	RLA File :09/24/040/00668/AM16/	Lic.No/Date:0910063275 16.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

361	Case No.:5/2/82- ALC4/2016	Party Name:MAMTA POLYCOATS	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00005/AM17/	RLA File :34/24/040/00293/AM16/	Lic.No/Date:3410041887 16.02.2016	Defer Date:27.07.2016
	Decision :Deferred.			

362	Case No.:55/2/82- ALC4/2016	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00055/AM17/	RLA File :08/24/040/00392/AM16/	Lic.No/Date:0810137224 17.02.2016	Defer Date:27.07.2016

	Decision : Deferred for want of comments from DoP.			
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363	Case No.:35/2/82- ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00035/AM17/	RLA File :03/95/040/00868/AM16/	Lic.No/Date:0310802660 17.02.2016	Defer Date:27.07.2016
	Decision :Deferred.			

364	Case No.:102/19/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01583/AM16/	RLA File :09/24/040/00666/AM16/	Lic.No/Date:0910063280 17.02.2016	Defer Date:27.07.2016
	Decision :Deferred.			

365	Case No.:52/2/82- ALC4/2016	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00052/AM17/	RLA File :05/23/040/00426/AM16/	Lic.No/Date:0510397651 18.02.2016	Defer Date:27.07.2016
	Decision :Deferred.			

366	Case No.:54/2/82- ALC4/2016	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00054/AM17/	RLA File :05/23/040/00487/AM16/	Lic.No/Date:0510397639 18.02.2016	Defer Date:27.07.2016
	Decision :Deferred.			

367	Case No.:20/4/82- ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00083/AM17/	RLA File :05/23/040/00469/AM16/	Lic.No/Date:0510397644 18.02.2016	Defer Date:27.07.2016
	Decision :Deferred.			

368	Case No.:22/4/82- ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/00085/AM17/	RLA File :05/23/040/00471/AM16/	Lic.No/Date:0510397645 18.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/503/2015-PI(Norms) dated 21.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

369	Case No.:23/4/82- ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00086/AM17/	RLA File :05/23/040/00470/AM16/	Lic.No/Date:0510397643 18.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

370	Case No.:34/2/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00034/AM17/	RLA File :03/95/040/00888/AM16/	Lic.No/Date:0310802715 19.02.2016	Defer Date:27.07.2016
	Decision : Deferred.			

371	Case No.:9/2/82-ALC4/2016	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00009/AM17/	RLA File :34/24/040/00161/AM16/	Lic.No/Date:3410041915 22.02.2016	Defer Date:27.07.2016
	Decision :Deferred.			

372	Case No.:58/4/82-ALC4/2016	Party Name:AARTI DRUGS LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Approved
	HQ File :01/82/050/00121/AM17/	RLA File :03/94/040/00911/AM16/	Lic.No/Date:0310802757 23.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/824/2015-PI(Norms) dated 06.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

373	Case No.:16/4/82-ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/00079/AM17/	RLA File :05/24/040/00570/AM16/	Lic.No/Date:0510397697 23.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/4/2016-PI(Norms) dated 01.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

374	Case No.:17/4/82-ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Approved
	HQ File :01/82/050/00080/AM17/	RLA File :05/24/040/00571/AM16/	Lic.No/Date:0510397698 23.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/818/2015-PI(Norms) dated 05.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

375	Case No.:33/4/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Approved
	HQ File :01/82/050/00096/AM17/	RLA File :03/94/040/00940/AM16/	Lic.No/Date:0310802838 24.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/824/2015-PI(Norms) dated 06.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

376	Case No.:28/2/82-ALC4/2016	Party Name:MAC CHEM PRODUCTS (INDIA)	Meet No/Date:6/82-ALC4/2016	Status:Deferred.
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		PRIVATE LIMITED	14.06.2016	
	HQ File :01/82/050/00028/AM17/	RLA File :03/95/040/00858/AM16/	Lic.No/Date:0310802836 24.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

377	Case No.:27/2/82- ALC4/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00027/AM17/	RLA File :03/95/040/00874/AM16/	Lic.No/Date:0310802827 24.02.2016	Defer Date:27.07.2016
	Decision :Deferred.			

378	Case No.:22/2/82- ALC4/2016	Party Name:SANJIVANI PARANTERAL LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00022/AM17/	RLA File :03/95/040/00897/AM16/	Lic.No/Date:0310802826 24.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

379	Case No.:21/4/82- ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved.
	HQ File :01/82/050/00084/AM17/	RLA File :05/24/040/00581/AM16/	Lic.No/Date:0510397709 24.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/412/2014-PI(Norms) dated 21.01.2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

380	Case No.:18/4/82- ALC4/2016	Party Name:VDH CHEM TECH PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00081/AM17/	RLA File :05/24/040/00550/AM16/	Lic.No/Date:0510397711 24.02.2016	Defer Date:27.07.2016
	Decision :Deferred.			

381	Case No.:15/4/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00078/AM17/	RLA File :05/23/040/00485/AM16/	Lic.No/Date:0510397721 25.02.2016	Defer Date:27.07.2016
	Decision :Deferred.			

382	Case No.:19/4/82- ALC4/2016	Party Name:SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00082/AM17/	RLA File :05/24/040/00582/AM16/	Lic.No/Date:0510397715 25.02.2016	Defer Date:27.07.2016
	Decision :Deferred.			

383	Case No.:53/2/82- ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00053/AM17/	RLA File :08/24/040/00409/AM16/	Lic.No/Date:0810137314 26.02.2016	Defer Date:27.07.2016

	Decision : Deferred for want of comments from DoP.			
384	Case No.:24/4/82- ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00087/AM17/	RLA File :05/23/040/00491/AM16/	Lic.No/Date:0510397731 26.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			
385	Case No.:4/2/82- ALC4/2016	Party Name:RIDDHI PHARMA	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00004/AM17/	RLA File :34/24/040/00301/AM16/	Lic.No/Date:3410041924 26.02.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			
386	Case No.:84/4/82- ALC4/2016	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00147/AM17/	RLA File :09/24/040/00648/AM16/	Lic.No/Date:0910063326 26.02.2016	Defer Date:27.07.2016
	Decision :Deferred.			
387	Case No.:43/2/82- ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00043/AM17/	RLA File :03/95/040/00948/AM16/	Lic.No/Date:0310802906 29.02.2016	Defer Date:27.07.2016
	Decision :Deferred.			
388	Case No.:6/2/82- ALC4/2016	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00006/AM17/	RLA File :34/24/040/00308/AM16/	Lic.No/Date:3410041932 01.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			
389	Case No.:42/4/82- ALC4/2016	Party Name:FINE ORGANIC INDUSTRIES PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00105/AM17/	RLA File :03/94/040/01001/AM16/	Lic.No/Date:0310802950 01.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			
390	Case No.:42/2/82- ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00042/AM17/	RLA File :03/95/040/00939/AM16/	Lic.No/Date:0310802934 01.03.2016	Defer Date:27.07.2016
	Decision : Deferred.			
391	Case No.:14/2/82- ALC4/2016	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File	RLA File	Lic.No/Date:3410041935	Defer

	:01/82/050/00014/AM17/	:34/24/040/00221/AM16/	01.03.2016	Date:27.07.2016
	Decision :Deferred.			

392	Case No.:38/2/82- ALC4/2016	Party Name:WANBURY LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00038/AM17/	RLA File :03/95/040/00920/AM16/	Lic.No/Date:0310802986 02.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

393	Case No.:28/4/82- ALC4/2016	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00091/AM17/	RLA File :03/94/040/00959/AM16/	Lic.No/Date:0310803032 03.03.2016	Defer Date:27.07.2016
	Decision : Deferred.			

394	Case No.:29/4/82- ALC4/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00092/AM17/	RLA File :03/94/040/01004/AM16/	Lic.No/Date:0310803038 03.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			

395	Case No.:1/21/82- ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01706/AM16/	RLA File :09/24/040/00702/AM16/	Lic.No/Date:0910063354 03.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

396	Case No.:30/4/82- ALC4/2016	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/00093/AM17/	RLA File :03/94/040/01022/AM16/	Lic.No/Date:0310803061 04.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/471/2013-PI(Norms) dated 21.10.2013 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

397	Case No.:3/4/82- ALC4/2016	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00066/AM17/	RLA File :05/23/040/00502/AM16/	Lic.No/Date:0510397820 04.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

398	Case No.:50/2/82- ALC4/2016	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00050/AM17/	RLA File :05/24/040/00597/AM16/	Lic.No/Date:0510397827 04.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DBT.			

399	Case No.:66/4/82- ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00129/AM17/	RLA File :04/24/040/00257/AM16/	Lic.No/Date:0410161685 04.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

400	Case No.:67/4/82- ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00130/AM17/	RLA File :04/24/040/00256/AM16/	Lic.No/Date:0410161684 04.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

401	Case No.:68/4/82- ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00131/AM17/	RLA File :04/24/040/00255/AM16/	Lic.No/Date:0410161683 04.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

402	Case No.:40/4/82- ALC4/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00103/AM17/	RLA File :03/94/040/01017/AM16/	Lic.No/Date:0310803105 07.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			

403	Case No.:41/4/82- ALC4/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00104/AM17/	RLA File :03/94/040/01018/AM16/	Lic.No/Date:0310803103 07.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			

404	Case No.:57/4/82- ALC4/2016	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00120/AM17/	RLA File :03/94/040/01041/AM16/	Lic.No/Date:0310803137 08.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			

405	Case No.:26/2/82- ALC4/2016	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00026/AM17/	RLA File :03/95/040/00672/AM16/	Lic.No/Date:0310803128 08.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

406	Case No.:23/2/82- ALC4/2016	Party Name:MERCK LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00023/AM17/	RLA File :03/95/040/00936/AM16/	Lic.No/Date:0310803135 08.03.2016	Defer Date:27.07.2016
	Decision :The committee decided to send a copy of application to DoP.			

407	Case No.:7/2/82- ALC4/2016	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00007/AM17/	RLA File :34/24/040/00323/AM16/	Lic.No/Date:3410041954 08.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			

408	Case No.:56/4/82- ALC4/2016	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00119/AM17/	RLA File :03/94/040/01040/AM16/	Lic.No/Date:0310803170 09.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			

409	Case No.:55/4/82- ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00118/AM17/	RLA File :03/94/040/01044/AM16/	Lic.No/Date:0310803171 09.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

410	Case No.:30/2/82- ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00030/AM17/	RLA File :03/95/040/00940/AM16/	Lic.No/Date:0310803176 09.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			

411	Case No.:31/2/82- ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00031/AM17/	RLA File :03/95/040/00931/AM16/	Lic.No/Date:0310803177 09.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			

412	Case No.:3/2/82- ALC4/2016	Party Name:RONAK CHEMICALS	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00003/AM17/	RLA File :34/24/040/00329/AM16/	Lic.No/Date:3410041957 09.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

413	Case No.:29/2/82- ALC4/2016	Party Name:RUSAN PHARMA LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00029/AM17/	RLA File :03/95/040/00924/AM16/	Lic.No/Date:0310803186 09.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

414	Case No.:39/4/82- ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File	RLA File	Lic.No/Date:0310803223	Defer

	:01/82/050/00102/AM17/	:03/94/040/00973/AM16/	10.03.2016	Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

415	Case No.:58/2/82-ALC4/2016	Party Name:CHIROSPHARMA	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status: Deferred.
	HQ File :01/82/050/00058/AM17/	RLA File :22/24/040/00115/AM16/	Lic.No/Date:2210015444 11.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

416	Case No.:59/2/82-ALC4/2016	Party Name:CHIROSPHARMA	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00059/AM17/	RLA File :22/24/040/00112/AM16/	Lic.No/Date:2210015443 11.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

417	Case No.:25/2/82-ALC4/2016	Party Name:PREGNAINTERNATIONAL LTD.	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Approved
	HQ File :01/82/050/00025/AM17/	RLA File :03/95/040/00953/AM16/	Lic.No/Date:0310803237 11.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.07/2015 dated 24.07.2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

418	Case No.:24/2/82-ALC4/2016	Party Name:SCOPECHEMICALS PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00024/AM17/	RLA File :03/95/040/00955/AM16/	Lic.No/Date:0310803229 11.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			

419	Case No.:38/4/82-ALC4/2016	Party Name:AIMS IMPEXPVT. LTD.,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00101/AM17/	RLA File :03/94/040/01049/AM16/	Lic.No/Date:0310803267 14.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			

420	Case No.:25/4/82-ALC4/2016	Party Name:ENVEEDRUGS PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00088/AM17/	RLA File :34/24/040/00334/AM16/	Lic.No/Date:3410041974 14.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			

421	Case No.:27/4/82-ALC4/2016	Party Name:ETERNISFINE CHEMICALS LIMITED,	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00090/AM17/	RLA File :03/94/040/00981/AM16/	Lic.No/Date:0310803290 14.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			

422	Case No.:82/4/82- ALC4/2016	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00145/AM17/	RLA File :03/95/040/00967/AM16/	Lic.No/Date:0310803283 14.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			

423	Case No.:51/2/82- ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00051/AM17/	RLA File :08/24/040/00440/AM16/	Lic.No/Date:0810137433 15.03.2016	Defer Date:27.07.2016
	Decision :Deferred for want of comments from DoP.			

424	Case No.:37/4/82- ALC4/2016	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00100/AM17/	RLA File :03/94/040/00962/AM16/	Lic.No/Date:0310803341 15.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

425	Case No.:26/4/82- ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00089/AM17/	RLA File :03/94/040/01057/AM16/	Lic.No/Date:0310803376 16.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			

426	Case No.:7/4/82- ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00070/AM17/	RLA File :05/23/040/00468/AM16/	Lic.No/Date:0510397952 17.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

427	Case No.:13/4/82- ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00076/AM17/	RLA File :05/23/040/00390/AM16/	Lic.No/Date:0510397953 17.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

428	Case No.:12/4/82- ALC4/2016	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00075/AM17/	RLA File :05/24/040/00613/AM16/	Lic.No/Date:0510397962 17.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

429	Case No.:9/4/82- ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00072/AM17/	RLA File :05/24/040/00603/AM16/	Lic.No/Date:0510397956 17.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

430	Case No.:10/4/82- ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00073/AM17/	RLA File :05/24/040/00554/AM16/	Lic.No/Date:0510397955 17.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

431	Case No.:14/4/82- ALC4/2016	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00077/AM17/	RLA File :05/23/040/00526/AM16/	Lic.No/Date:0510397978 18.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			

432	Case No.:52/4/82- ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/00115/AM17/	RLA File :03/94/040/01085/AM16/	Lic.No/Date:0310803441 18.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/636/2015-PI(Norms) dated 14.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

433	Case No.:5/4/82- ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00068/AM17/	RLA File :05/23/040/00544/AM16/	Lic.No/Date:0510397982 18.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

434	Case No.:8/4/82- ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00071/AM17/	RLA File :05/23/040/00541/AM16/	Lic.No/Date:0510397985 18.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

435	Case No.:85/4/82- ALC4/2016	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00148/AM17/	RLA File :09/24/040/00742/AM16/	Lic.No/Date:0910063432 18.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			

436	Case No.:46/2/82- ALC4/2016	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00046/AM17/	RLA File :08/24/040/00431/AM16/	Lic.No/Date:0810137474 21.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

437	Case No.:48/2/82-	Party Name:CADILA	Meet No/Date:6/82-	Status:Deferred.
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	ALC4/2016	HEALTHCARE LTD.,	ALC4/2016 14.06.2016	
	HQ File :01/82/050/00048/AM17/	RLA File :08/24/040/00430/AM16/	Lic.No/Date:0810137473 21.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

438	Case No.:36/4/82- ALC4/2016	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00099/AM17/	RLA File :03/94/040/01056/AM16/	Lic.No/Date:0310803468 21.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			

439	Case No.:51/4/82- ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status: Approved
	HQ File :01/82/050/00114/AM17/	RLA File :03/94/040/01086/AM16/	Lic.No/Date:0310803470 21.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/708/2015-PI(Norms) dated 17.03.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

440	Case No.:4/4/82- ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00067/AM17/	RLA File :05/23/040/00543/AM16/	Lic.No/Date:0510397989 21.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

441	Case No.:6/4/82- ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00069/AM17/	RLA File :05/23/040/00542/AM16/	Lic.No/Date:0510397988 21.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

442	Case No.:11/4/82- ALC4/2016	Party Name:OTSUKA CHEMICAL INDIA PRIVATE LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:approved
	HQ File :01/82/050/00074/AM17/	RLA File :05/24/040/00612/AM16/	Lic.No/Date:0510397994 21.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/370/2012-PI(Norms) dated Sept. 2012 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

443	Case No.:53/4/82- ALC4/2016	Party Name:ANUH PHARMA LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00116/AM17/	RLA File :03/94/040/01066/AM16/	Lic.No/Date:0310803494 22.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

444	Case No.:47/2/82- ALC4/2016	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00047/AM17/	RLA File :08/24/040/00444/AM16/	Lic.No/Date:0810137475 22.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

445	Case No.:81/4/82- ALC4/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00144/AM17/	RLA File :03/95/040/00984/AM16/	Lic.No/Date:0310803500 22.03.2016	Defer Date:27.07.2016
	Decision : Deferred.			

446	Case No.:48/4/82- ALC4/2016	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00111/AM17/	RLA File :03/94/040/01067/AM16/	Lic.No/Date:0310803525 23.03.2016	Defer Date:27.07.2016
	Decision : Deferred.			

447	Case No.:49/4/82- ALC4/2016	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00112/AM17/	RLA File :03/94/040/01046/AM16/	Lic.No/Date:0310803524 23.03.2016	Defer Date:27.07.2016
	Decision : Deferred.			

448	Case No.:50/4/82- ALC4/2016	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00113/AM17/	RLA File :03/94/040/01070/AM16/	Lic.No/Date:0310803526 23.03.2016	Defer Date:27.07.2016
	Decision : Deferred.			

449	Case No.:63/4/82- ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00126/AM17/	RLA File :03/94/040/01037/AM16/	Lic.No/Date:0310803569 28.03.2016	Defer Date:27.07.2016
	Decision : Deferred.			

450	Case No.:47/4/82- ALC4/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00110/AM17/	RLA File :03/94/040/01078/AM16/	Lic.No/Date:0310803568 28.03.2016	Defer Date:27.07.2016
	Decision : Deferred.			

451	Case No.:60/2/82- ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01863/AM16/	RLA File :09/24/040/00710/AM16/	Lic.No/Date:0910063454 29.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

452	Case No.:46/4/82- ALC4/2016	Party Name:AVIGNON EXIM PVT.LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00109/AM17/	RLA File :03/94/040/01109/AM16/	Lic.No/Date:0310803597 29.03.2016	Defer Date:27.07.2016
	Decision : Deferred.			

453	Case No.:80/4/82- ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00143/AM17/	RLA File :03/95/040/01007/AM16/	Lic.No/Date:0310803591 29.03.2016	Defer Date:27.07.2016
	Decision : Deferred.			

454	Case No.:63/2/82- ALC4/2016	Party Name:HETERO DRUGS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/01866/AM16/	RLA File :09/24/040/00769/AM16/	Lic.No/Date:0910063463 30.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

455	Case No.:43/4/82- ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00106/AM17/	RLA File :03/94/040/01108/AM16/	Lic.No/Date:0310803663 31.03.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

456	Case No.:69/4/82- ALC4/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00132/AM17/	RLA File :04/24/040/00275/AM16/	Lic.No/Date:0410161762 31.03.2016	Defer Date:27.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/839/2015-PI(Norms) dated 18.05.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

457	Case No.:76/4/82- ALC4/2016	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00139/AM17/	RLA File :03/95/040/01015/AM16/	Lic.No/Date:0310803674 31.03.2016	Defer Date:27.07.2016
	Decision :Deferred.			

458	Case No.:65/4/82- ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00128/AM17/	RLA File :04/24/040/00283/AM16/	Lic.No/Date:0410161772 01.04.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

459	Case No.:79/4/82-	Party Name:MAKSON	Meet No/Date:6/82-	Status:Deferred.
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	ALC4/2016	INDUSTRIES PVT. LTD.	ALC4/2016 14.06.2016	
	HQ File :01/82/050/00142/AM17/	RLA File :03/95/040/01000/AM16/	Lic.No/Date:0310803763 04.04.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from MSME.			

460	Case No.:77/4/82- ALC4/2016	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00140/AM17/	RLA File :03/95/040/00001/AM17/	Lic.No/Date:0310803752 04.04.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

461	Case No.:92/4/82- ALC4/2016	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00155/AM17/	RLA File :29/24/040/00010/AM16/	Lic.No/Date:2910025244 06.04.2016	Defer Date:27.07.2016
	Decision : Deferred.			

462	Case No.:72/4/82- ALC4/2016	Party Name:PRASOL CHEMICALS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00135/AM17/	RLA File :03/95/040/00981/AM16/	Lic.No/Date:0310803838 07.04.2016	Defer Date:27.07.2016
	Decision : Deferred.			

463	Case No.:83/4/82- ALC4/2016	Party Name:PRASOL CHEMICALS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00146/AM17/	RLA File :03/95/040/00982/AM16/	Lic.No/Date:0310803855 07.04.2016	Defer Date:27.07.2016
	Decision : Deferred.			

464	Case No.:73/4/82- ALC4/2016	Party Name:SUPRIYA LIFESCIENCE LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Approved
	HQ File :01/82/050/00136/AM17/	RLA File :03/95/040/00301/AM16/	Lic.No/Date:0310803874 11.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/9/2016-PI(Norms) dated 07.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

465	Case No.:71/4/82- ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00134/AM17/	RLA File :03/95/040/00020/AM17/	Lic.No/Date:0310803870 11.04.2016	Defer Date:27.07.2016
	Decision : Deferred.			

466	Case No.:74/4/82- ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File	RLA File	Lic.No/Date:0310803871	Defer

	:01/82/050/00137/AM17/	:03/95/040/00021/AM17/	11.04.2016	Date:27.07.2016
	Decision : Deferred.			

467	Case No.:78/4/82- ALC4/2016	Party Name:MAKSON INDUSTRIES PVT. LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00141/AM17/	RLA File :03/95/040/00999/AM16/	Lic.No/Date:0310803899 12.04.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from MSME.			

468	Case No.:66/2/82- ALC4/2016	Party Name:ENCEE AROMATICS PVT. LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00060/AM17/	RLA File :32/24/040/00043/AM16/	Lic.No/Date:3210077862 13.04.2016	Defer Date:27.07.2016
	Decision : Deferred.			

469	Case No.:87/4/82- ALC4/2016	Party Name:PI INDUSTRIES LTD	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00150/AM17/	RLA File :13/24/040/00054/AM16/	Lic.No/Date:1310048210 13.04.2016	Defer Date:27.07.2016
	Decision : Deferred.			

470	Case No.:86/4/82- ALC4/2016	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00149/AM17/	RLA File :52/24/040/00001/AM17/	Lic.No/Date:5210041862 19.04.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

471	Case No.:67/2/82- ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00061/AM17/	RLA File :09/24/040/00014/AM17/	Lic.No/Date:0910063515 19.04.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

472	Case No.:68/2/82- ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00062/AM17/	RLA File :09/24/040/00019/AM17/	Lic.No/Date:0910063520 19.04.2016	Defer Date:27.07.2016
	Decision : Deferred for want of comments from DoP.			

473	Case No.:69/2/82- ALC4/2016	Party Name:ALMELO PRIVATE LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00063/AM17/	RLA File :09/24/040/00739/AM16/	Lic.No/Date:0910063533 21.04.2016	Defer Date:27.07.2016
	Decision :Deferred for want of comments from DoP.			

474	Case No.:7/6/82- ALC4/2016	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Case Deferred
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		DUJODWALA		
	HQ File :01/82/050/00174/AM17/	RLA File :03/95/040/00013/AM17/	Lic.No/Date:0310804365 03.05.2016	Defer Date:27.07.2016:
	Decision :Deferred.			

475	Case No.:95/4/82- ALC4/2016	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Deferred.
	HQ File :01/82/050/00158/AM17/	RLA File :03/94/040/00129/AM17/	Lic.No/Date:0310804639 12.05.2016	Defer Date:27.07.2016
	Decision :Deferred			

476	Case No.:94/4/82- ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Approved
	HQ File :01/82/050/00157/AM17/	RLA File :09/24/040/00018/AM17/	Lic.No/Date:0910063620 12.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No. 35011/822/2015-PI(Norms) dated 23.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

477	Case No.:1/6/82- ALC4/2016	Party Name:DSM SINOCHEM PHARMACEUTICALS INDIA PVT.LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Approved
	HQ File :01/82/050/00163/AM17/	RLA File :22/24/040/00015/AM17/	Lic.No/Date:2210015487 01.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No. 35011/790/2015-PI(Norms) dated 22.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

478	Case No.:3/6/82- ALC4/2016	Party Name:INTAS PHARMACEUTICALS LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Case Deferred.
	HQ File :01/82/050/00165/AM17/	RLA File :08/24/040/00086/AM17/	Lic.No/Date:0810138080 02.06.2016	Defer Date 27.07.2016
	Decision : Deferred for want of comments from DoP.			

479	Case No.:4/6/82- ALC4/2016	Party Name:INTAS PHARMACEUTICALS LTD.	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Case Deferred
	HQ File :01/82/050/00166/AM17/	RLA File :08/24/040/00089/AM17/	Lic.No/Date:0810138086 02.06.2016	Defer Date: 27.07.2016
	Decision : Deferred for want of comments from DoP.			

480	Case No.:6/6/82- ALC4/2016	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:6/82- ALC4/2016 14.06.2016	Status:Approved
	HQ File :01/82/050/00173/AM17/	RLA File :09/24/040/00106/AM17/	Lic.No/Date:0910063758 07.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No. 35011/08/2016-PI(Norms) dated 06.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

481	Case No.:5/6/82-ALC4/2016	Party Name:SATYADEVA PHARMACEUTICALS PVT LTD	Meet No/Date:6/82-ALC4/2016 14.06.2016	Status:Approved
	HQ File :01/82/050/00172/AM17/	RLA File :09/24/040/00114/AM17/	Lic.No/Date:0910063748 07.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No. 35011/829/2015-PI(Norms) dated 18.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

**Manual Agenda of NC Meeting No. 6/2016 AM-2017
Scheduled to be held on 14.06.2016**

Case No. B- 01 M.No.6/AM-17 Date 14.06.2016	M/s. Indian Immunological Ltd File No. 01/82/050/01449/AM15 RLA No 09/24/040/00136/AM15 Adv.Auth. No. 0910060517 dated 20.06.2014
Decision: The Committee considered this case for correction the date of written comments mentioned in the minutes as per agenda. The committee deferred the case.	
Case No. B- 02 M.No.6/AM-17 Date 14.06.2016	M/s. Gland Pharma Ltd File No. 01/82/050/01477/AM13 RLA No 09/24/040/00518/AM13 Adv.Auth. No. 0910054887 dated 01.02.2013
Decision: The Committee considered this case for ratification of norms per agenda. The Committee deferred the case for want of comments from DoP.	

06/AM-17
Sl.No. 07

Case No.:22/38/82-ALC4/2009	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2010 15.06.2010	Status:Case Approved
HQ File :01/82/050/00795/AM10/	RLA File :07/24/040/00339/AM10/	Lic.No/Date:0710068661 03.12.2009	

42 Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/390/2009-PI (Norms) dated 04.06.2010 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Flurazepam Di Hel	1 kg	1.	2-Amino-5-Chloro-2-Fluoro Benzophenone	1.71 kg

RA concerned may take further necessary action as per above decision of NC.

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S/N 8

Case No.:133/6/82-ALC4/2014	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:11/82-ALC4/2014 26.11.2014	Status:Approved
HQ File :01/82/050/00535/AM15/	RLA File :05/24/040/00487/AM14/	Lic.No/Date:0510382643 25.03.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/61/2010/Ch II dated 28.11.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
L-CARVONE	1 kg	1.	D-LIMONENE (LIMONENE, CITRUS TERPENE, ORANGE TERPENE, BRAZALIAN CITRUS TERPENE.STANDARD CITRUS TERPENE ORANGE OIL)	2.50 kg

RA may take appropriate action as per the decision of Norms Committee.

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06/AM-17
Sl.No. 26

Case No. B 268	M/s. Lake Chemicals Pvt. Ltd.
Norms Committee Meeting No.16/AM13	F.No. 01/82/50/01201/AM 12/DES III
Meeting Date:23.08.2012	R.A F.No. 03/95/40/00319/AM 12
Adv. Lic. No. 0710084386 dated 2.12.2011	

Decision:.. In the light of earlier decision taken in meeting no. 10/82 dated 8/6/2010, it was decided to revise the norms already fixed under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Flunitrazepam	1 kg	1.	2-Amino-2-Fluro-5-Nitro Benzophenone	2.18 kg

RA may take appropriate action as per the decision of Norms Committee.

06
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F. No.35011/123/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: May 3, 2016

Office Memorandum

Sub: - Fixation of norms against application of M/s Virchow Biotech Pvt. Ltd, Hyderabad, for Today Contraceptive Sponge.

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/1296/AM-15/DES-3 /1294 dated 04/03/2015 followed by this office communication of even number dated 17th November 2015 seeking additional information.

2) Based upon the information available in a subsequent application of the company circulated by the DGFT vide their U.O.No. 01/82/050/00861/AM-16/DES-3 /905 dated -08/09/2015, the proposal has been examined and following norms are furnished:

S.No. (1)	Description of inputs (2)	Quantity worked out per unit (3)
1.	Nonoxynol 9	0.9983 gm
2.	Sorbic Acid	0.0061 gm
3.	PrePol HDW-2002	2.4030 gm
4.	Sodium metabisulfite Granular	0.0015 gm
5.	Sodium hydroxide NF	0.0015 gm
6.	Benzoic acid USP	0.0031 gm
7.	Citric acid USP	0.0141 gm
8.	Tape Removal	0.2457 yards
9.	Anchoring Scrim	0.0864 yards
10.	Mould Cups Bottom	0.0039 Nos.
11.	Mould Cups Top	0.0039 Nos.
12.	Pouch- Top Web	0.0233 yards
13.	Pouch- Bottom Web	0.0233 yards
14.	TDI Indicators	0.0769 per thousand units

3. It may be pointed out that the applicant has submitted a copy of **Test License** on Form 29 form State Drug Controller for manufacture of Drugs for Purpose of examination, Test or Analysis. This license was valid till March 2015 only. Accordingly, the DGFT may like *ensure availability of valid Drug manufacturing license for commercial production* of the export product.

4) This issues with the approval of Director (Policy).


(Raj Kumar)
Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

F. No.35011/72/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

54 + 299
53, 299

Udyog Bhawan,
New Delhi, the 21st April, 2014

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Brundavan Labs Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/891/AM-14/DES-3/1076 dated the 31/12/13 vide which application from M/s. Brundavan Labs Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **4-Hydroxy Carbazole**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
✓1.	1,3-Cyclohexane dione	1.766
✓2.	Phenyl Hydrazine Hydrochloride	2.50
3.	Hydrochloric Acid	Not an importable item.
✓4.	Methanol	1.00
✓5.	Potash Hydroxide Flakes	1.76
6.	Raney Nickel	0.100
7.	Toluene	0.435lit/kg

This issues with the approval of Director (Cost).

(Barnali Khastgir)
Under Secretary to the Government of India
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/503/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

60/AM12
301
(55) + (83)
+ (368)

Udyog Bhawan, New Delhi
Dated: March 21, 2016

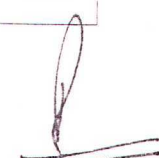
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Jubilant Generics Ltd, Noida.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/26/AM-16/DES-3/559 dated the 10/07/15 vide which application from M/s. Jubilant Generics Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Atorvastatin Tablets 5 mg and 10 mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	For Export of 1 No. Tablet (Qty in mg)	
		5 mg Tablet	10 mg Tablet
1	Atorvastatin calcium	5.42	10.84
2	Microcrystalline cellulose (PH-101)	28.00	34.00
3	Lactose Monohydrate JP	14.88	13.81
4	Hydroxypropylcellulose (SSL)	1.40	1.70
5	Precipitated calcium Carbonate	15.40	18.70
6	Croscamellose Sodium JP	2.10	2.55
7	Polysorbate 80 JP	0.28	0.34
8	Magnesium stearate	0.42	0.51

This issues with the approval of Director (Cost).


(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri R.C. Meena, Dy. DGFT),
Udyog Bhawan, New Delhi

06
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F. No.35011/502/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: 28th December 2015

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures - Application of M/s Medicef Pharma, Solan

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/438/AM16/DES-3/540 dated the 09.07.2015 vide which an application from M/s Medicef Pharma, Solan was forwarded to this Department for fixation of norms for the export of **Amoxicillin and Clavulanate Potassium 1000 mg Tablets**. This department has examined the matter and the following norms are furnished under para 4.7:

Sl. No	Name of Export Product	Quantity	Raw recommended Material	Quantity per tablet
1	Amoxicillin and Clavulanate Potassium 1000 mg Tablets (each tablet containing Amoxicillin trihydrate equivalent to Amoxicillin 875 mg and diluted Clavulanate Potassium equivalent 125 mg clavulanic acid)	1 Tablet	Amoxicillin Trihydrate	1024.412 mg
			Clavulanate Potassium	132.684

2. This issues with the approval of competent authority.


28/12/15
(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

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125 155

F. No.35011/640/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Shilpa Medicare Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/617/AM-16/DES-3/735 dated the 7/8/15 vide which application from M/s Shilpa Medicare Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **3 α ,7 β -dioxy choloni acid**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Cholic acid	1.705kg
2	Dimethyl amino pyridine	0.032kg
3	2-methoxy ethanol	2.14kg
4	Hydrazine hydrate(80%)	1.705kg
5	Sodium bromate	0.79kg
6	Sodium metal	0.829kg
7	Potassium hydroxide	2.51kg
8	Potassium carbonate	Not required in the process
9	Phosphoric acid	-do-
10	Methylene chloride	-do-

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
135
184

F. No.35011/698/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Simpex Pharma Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/611/AM-16/DES-3/732 dated the 7/8/15 vide which application from M/s Simpex Pharma Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefanorm**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Cefpirome sulphate with sodium carbonate sterile	1.455gm/vial

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
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F. No.35011/822/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 23 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Mylan Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1340/AM-16/DES-3/1420 dated the 11/1/16 vide which application from M/s Mylan Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Lumefantrine**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

The firm was advised to furnish following details:-

1. Complete technical detail as per appendix-33 showing % yield on molar basis, recovery of solvent etc.
2. Copy of technical literature in support of the yield envisaged above.
3. Past production vis-à-vis actual consumption of all imported inputs duly certified by central excise authorities.

DGFT may again be advised to call above details from the firm.

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
185

F. No.35011/761/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 5, May 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Fermenta Biotech Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1078/AM-16/DES-3/1191 dated the 9/12/15 vide which application from M/s Fermenta Biotech Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ergocalciferol oral solution USP (vitamin D2 1.0 to 4.0 MIU in edible oil-soyabean/corn/arachis/MCT oil)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. The firm has shown wide range of Vitamin D2 in the export product. Specific strength of the oral solution in terms of Vitamin D2 may be furnished.
 2. Detailed working on the norms applied may also be given.
2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
194

F. No.35011/773/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Kopran Research Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1072/AM-16/DES-3/1180 dated the 9/12/15 vide which application from M/s Kopran Research Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin Granules 43%**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call copy of Master-Batch formula from the firm for the above export item duly Certified by their Q.C. Incharge.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
201

F. No.35011/784/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 29, April 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Venus Remedies Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1020/AM-16/DES-3/1405 dated the 11/1/16 vide which application from M/s Venus Remedies Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefoperazone and Sulbactam for injection 1gm/2gm**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended	
		For 1gm injection	For 2gm injection
1	Sulbactam Sodium Sterile USP	557.143mg	1115.929mg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
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F. No.35011/781/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Sun Pharmaceutical Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1220/AM-16/DES-3/1319 dated the 16/12/15 vide which application from M/s Sun Pharmaceutical Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Valacyclovir Hcl Tablets 500mg and 1000mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call DML from the firm.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
223

F. No.35011/811/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 7 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s RA Chem Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1527/AM-16/DES-3/1642 dated the 16/2/16 vide which application from M/s RA Chem Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **2-(2,3-dichlorophenyl) methylene hydrazine carboximidamide**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	2,3-dichloro benzoyl chloride	1.60kg
2	Amino guanidine bicarbonate	1.06kg
3	Cuprous cyanide	0.69kg
4	Hexane	2.02kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
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F. No.35011/860/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Aurobindo Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1126/AM-16/DES-3/1836 dated the 15/3/16 vide which application from M/s Aurobindo Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Rosuvastatin Calcium**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg of export
1	Pyrimidine carboxaldehyde	1.338kg
2	(4R-Cis)-6-[(Acetyloxy)methyl]-2,2-dimethyl-1,3-dioxane-4-acetic acid 1,1-dimethylethyl ester	1.80kg
3	Potassium carbonate (Anhydrous)	0.412kg
4	Triphenyl phosphine	1.719kg
5	Activated carbon	0.100kg
6	Isopropyl alcohol	2.15kg
7	Methanol	9.93kg
8	Methylene chloride	4.81kg
9	Tetrahydrofuran	11.88kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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ame

F. No.35011/370/2012-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the th September, 2012.

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Otsuka Chemical India Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1514/AM12/DES-3/24 dated the 09/04/12 vide which an application from M/s Otsuka Chemical India Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **7-Phenylacetamideo-3-Chloromethyl Cephalosporanic Acid Para Methoxybenzyl Ester (GCLE) While/Light Yellow Powder**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Penicillin G Potassium 1 st Crystals	2.85
2.	Methanol	2.00
3.	Dimethyl Formamide	3.86
4.	Methylene Chloride	2.09
5.	2-Mercaptobenzothiazole	0.511
6.	Isopropyl Alcohol	1.25

2. This issues with the approval of Director (Cost).

(N.N.Ahuja)
Section Officer
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Mrs. Lalita Maini, FTDO),
Udyog Bhawan, New Delhi.

06
246

F. No.35011/3/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Optimus Drugs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1728/AM-16/DES-3/1892 dated the 22/3/16 vide which application from M/s Optimus Drugs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Simeprevir**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. The description of import item does not match with the description given in the process/chemistry. Tech. literature in support of the norms applied may be given correct description of import applied.
2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/860/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Aurobindo Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1130/AM-16/DES-3/1805 dated the 15/3/16 vide which application from M/s Aurobindo Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Amoxycillin and Clavulanate Potassium Tablets 100mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following detail from the firm viz:-

1. Copy of valid Drug manufacturing Licence.
 2. Copy of Master-Batch formula duly certified by Q.C. incharge.
 3. Wastage claimed on API for manufacturing Tablets.
 4. Detailed calculation for arriving norms for (Potassium Clavulanate+Avicel) (in active base) vis-à-vis composition given in DML.
2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
253

F. No.35011/808/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 7 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Kopran Research Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1558/AM-16/DES-3/1664 dated the 19/2/16 vide which application from M/s Kopran Research Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin Granules 27.5%**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Clarithromycin	0.2727kg
2	acetone	1.05kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
268

06
209

F. No.35011/15/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 7 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Nifty Labs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1727/AM-16/DES-3/1887 dated the 22/3/16 vide which application from M/s Nifty Labs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **N-[dibenzo[b,f][1,4] thiazepin-11-yl] piprazine Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Thiophenol	0.618kg
2	Hydrazine hydrate 80%	0.72kg
3	Poly phosphoric acid 84%	4.22kg
4	Piprazine anhydrous	0.83kg
5	Phenyl chloroformate	0.72kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
271

F. No.35011/3/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Optimus Drugs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1732/AM-16/DES-3/1882 dated the 22/3/16 vide which application from M/s Optimus Drugs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ledipasvir**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	1-(7-bromo-9,9-difluoro-9H-fluorene-2yl)-2-chloroethanone	1.00kg
2	5-(tert-butoxy carbonyl)-5-azaspiro[2,4] heptanes-6-carboxylic acid	0.70kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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272

F. No.35011/1/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Suven Life Sciences Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1748/AM-16/DES-3/1890 dated the 22/3/16 vide which application from M/s Suven Life Sciences Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cyano Acetic Acid 98%**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Cyano acetic acid 70% solution	1.587kg
2	Methyl isobutyl ketone	1.25kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

66
280

F. No.35011/2/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Porus Labs Pvt. Ltd.**

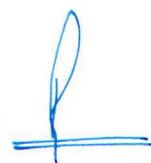
The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1755/AM-16/DES-3/1879 dated the 22/3/16 vide which application from M/s Porus Labs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **SMKT:(S)-1-{{{1-{3-[2(E)-(7-chloro2 quinolinyl)ethenyl}phenyl}}-3-[2-(1-hydroxy-1-methyl ethyl) phenyl]-1-propanol}**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT may therefore be informed as under:-

1. Both export and import products are same drug-intermediate for montelukast sodium API.
2. Import item is shown as crude, however, neither the impurity profile/specification of crude is given nor COA of import and export product are given.

Since both import and export product are same drug-intermediates and no technical specification/COA from foreign supplier is given, it is for norms-committee to take a final view.

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/5/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 6 June, 2016

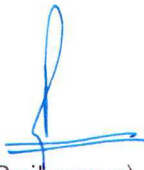
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Mylan Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1753/AM-16/DES-3/1924 dated the 30/3/16 vide which application from M/s Mylan Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **4-amino-5-fluoro-1-[(2R,5S)-2-(hydroxymethyl)-1,2-oxathiolan-5-yl]pyrimidin-2(1H)-one**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	(2R,5S)-5-(4-amino-5-fluoro-2-oxo-2H-pyrimidin-1-yl)-[1,3] oxethiolane-2-carboxylic acid, 2S-isopropyl-5R-methyl-1R-cyclohexyl ester	1.726kg
2	Dipotassium hydrogen phosphate	1.90kg
3	Sodium borohydride	0.46kg
4	Activated carbon	0.04kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
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F. No.35011/860/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

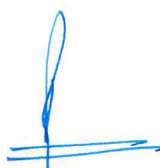
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Aurobindo Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1317/AM-16/DES-3/1806 dated the 15/3/16 vide which application from M/s Aurobindo Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Levetiracetam**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg of export
1	S(+)-2-amino butyramide Hcl	0.95kg
2	Activated carbon	0.012kg
3	Methylene chloride	3.12kg
4	Steam/Thermal Coal	As per fuel policy

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
293

F. No.35011/860/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Aurobindo Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1318/AM-16/DES-3/1825 dated the 15/3/16 vide which application from M/s Aurobindo Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Losartan Potassium**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg of export
1	5-(4-methyl Biphenyl-2-yl)-1-trityl-1H-tetrazole	1.808kg
2	2-butyl-4-chloro-5-formyl imidazole	0.50kg
3	Sodium borohydride	0.048kg
4	Activated carbon	0.0298kg
5	Acetone (4.3838)	1.414kg
6	Actonitrile (2.291)	0.739kg
7	Methanol (6.28)	2.026kg
8	Methylene chloride (5.135)	1.657kg
9	Toluene (5.437)	1.754kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
294

F. No.35011/860/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Aurobindo Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1319/AM-16/DES-3/1821 dated the 15/3/16 vide which application from M/s Aurobindo Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Amoxycillin and Clavulanate Potassium Oral Suspension 156.25mg/5ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following detail from the firm viz:-

1. Copy of valid Drug manufacturing Licence for the above export items.
 2. Copy of Master-Batch formula duly certified by Q.C. incharge.
 3. Wastage claimed on API for above export product.
 4. Bottle size of the export product.
 5. Detailed calculation for arriving norms for (Potassium Clavulanate + Avicel) (in active base) vis-à-vis the composition given in DML.
2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/822/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

06
297,476
✓

Udyog Bhawan, New Delhi,
Dated: 23 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Mylan Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1284/AM-16/DES-3/1489 dated the 12/1/16 vide which application from M/s Mylan Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Lamivudine (Cyclohexyl Ester Route)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Cyclohexyl ester	2.19kg
2	Sodium borohydride	0.48kg
3	Dipotassium hydrogen phosphate	1.9849kg
4	Salicylic acid	0.832kg
5	Methanol	0.167kg
6	Toluene	0.200kg
7	Triethylamine	0.575kg
8	Isopropyl alcohol	1.427kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
301

F. No.35011/806/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: June 10, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s Jubilant Generics Limited, for
Irbesartan 75 mg, 150 mg and 300 mg tablets.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/01518/AM-16/DES-3/668 dated 19/02/2016 and subsequent letter from M/s Jubilant Generics Limited for fixation of norms against export of **Irbesartan 75 mg tablets, Irbesartan 150 mg tablets and Irbesartan 300 mg tablets.** This department has examined the matter and following norms are recommended against this application in line with SION A-412.

Product to be Exported			Raw materials to be Imported	
s.No	Description	Quantity	Description	Quantity
1	Irbesartan 75 mg	1 tablet	Irbesartan	76.5 mg
2	Irbesartan 150 mg	1 tablet	Irbesartan	153 mg
3	Irbesartan 300 mg	1 tablet	Irbesartan	306 mg

2. This issues with the approval of Director (Pharma Industry).



(Raj Kumar)

Under Secretary to the Government of India

Phone: 23071162

Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

06
306

F. No.35011/860/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Aurobindo Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1452/AM-16/DES-3/1823 dated the 15/3/16 vide which application from M/s Aurobindo Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefixime (Cefixime Trihydrate)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg of export
1	MICA Ester	0.82kg
2	Triethylamine	0.2668kg
3	GCLE	1.4219kg
4	Penicillin G Amidase	0.0086kg
5	Triphenyl phosphine	0.7756kg
6	Activated carbon	0.050kg
7	Acetone	0.873kg
8	Dimethyl formamide	1.193kg
9	Methanol	7.527kg
10	Methylene chloride	3.207kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
307

F. No.35011/2/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Porus Labs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1760/AM-16/DES-3/1880 dated the 22/3/16 vide which application from M/s Porus Labs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **2-phenyl-3,3-bis(4-hydroxy phenyl)phthalimide (PPPBP)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

The Export product 2-phenyl-3,3-bis(4-hydroxy phenyl)phthalimide (PPPBP) is a fine chemical. Hence DOP is not concerned. DGFT may seek comments from deppt. of chemicals & Petrochemicals.

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
311

F. No.35011/870/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Fresenius Kabi Oncology Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1502/AM-16/DES-3/1701 dated the 22/2/16 vide which application from M/s Fresenius Kabi Oncology Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Paclitaxel injection 600mg,300mg,260mg,150mg,100mg and 30mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following detail from the firm viz:-

1. Copy of the Master-Batch formula for each export product duly attested by Q.C. incharge.
 2. Consumption Coefficient of raw material for API.
 3. Wastage claimed on API for each formulated product alongwith size of the vial.
2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
312

F. No.35011/870/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Fresenius Kabi Oncology Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1503/AM-16/DES-3/1696 dated the 19/2/16 vide which application from M/s Fresenius Kabi Oncology Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Paclitaxel injection 600mg,300mg,260mg,150mg,100mg and 30mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following detail from the firm viz:-

1. Copy of the Master-Batch formula for each export product duly attested by Q.C. incharge.
 2. Consumption Coefficient of raw material for API.
 3. Wastage claimed on API for each formulated product alongwith size of the vial.
2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/839/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

06
313,456
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Udyog Bhawan, New Delhi,
Dated: 18 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Malladi Drugs & Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1493/AM-16/DES-3/1680 dated the 19/2/16 vide which application from M/s Malladi Drugs & Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(4S,5R)-(-)-4-methyl-5-phenyl-2-oxazolidinone(chiral oxazolidinone)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details form the firm viz:-

1. Complete technical detail as per appendix-33.
 2. Past production vis-à-vis actual consumption of all imported inputs duly certified by Central Excise Authorities.
2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
315

F. No.35011/5/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 6 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Mylan Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1754/AM-16/DES-3/1896 dated the 30/3/16 vide which application from M/s Mylan Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Emtricitabine**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	(2R,5S)-5-(4-amino-5-fluoro-2-oxo-2H-pyrimidin-1-yl)-[1,3]oxathiolane-2-carboxylic acid-2S-isopropyl-5R-methyl-1R-cyclohexyl ester (FCE)	2.50kg
2	Dipotassium hydrogen orthophosphate	2.07kg
3	Sodium borohydride	0.50kg
4	Triethylamine	1.10kg
5	Isopropyl alcohol	2.11kg
6	Methanol	0.33kg
7	Methylene dichloride	1.71kg
8	Toluene	0.16kg
9	Activated carbon	0.100kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
322

F. No.35011/8/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 6 June, 2016

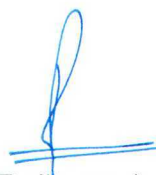
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Covalent Laboratories Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1461/AM-16/DES-3/1834 dated the 15/3/16 vide which application from M/s Covalent Laboratories Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ceftriaxone Sodium Sterile**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Ceftriaxone sodium non sterile	1.04kg
2	Acetone	1.72kg
3	Activated carbon	51.66gm
4	Aluminium canisters	Relevant, As per packing policy

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
323

F. No.35011/1/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Suven Life Sciences Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1749/AM-16/DES-3/1891 dated the 22/3/16 vide which application from M/s Suven Life Sciences Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ethyl -2,4,6-Tri-o-Benzoyl-3-o-[(2S)-1-(Benzoyloxy)-1-oxo-3-Phenylpropan-2yl]-1-Thio-B-D-Galactopyranose**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	D-Galactose	1.753kg
2	D-(+)-phenyl lactic acid	0.652kg
3	Trimethyl ortho benzoate	0.542kg
4	Trifluoromethane sulphonic anhydride	0.881kg
5	D(+)-10-camphor sulfonic acid anhydrous	0.102kg
6	Dimethyl formamide	2.38kg
7	Guanidine Hcl	0.30kg
8	3,3-diamino dipropylamine	0.432kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
324

F. No.35011/860/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

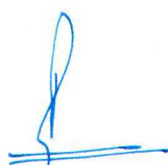
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Aurobindo Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1464/AM-16/DES-3/1840 dated the 15/3/16 vide which application from M/s Aurobindo Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefpodoxime Proxetil**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg of export
1	7-amino cephalosporanic acid	0.8378kg
2	MAEM	0.8378kg
3	Activated carbon	0.100kg
4	1,1,,3,3-tetramethyl guanidine	0.223kg
5	Acetone	0.768kg
6	Methanol	3.224kg
7	Methylene chloride	1.692kg
8	N,N-Dimethyl acetamide	2.289kg
9	Sulfolane anhydrous	1.426kg
10	Toluene	0.442kg
11	Triethylamine	0.47kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
327

F. No.35011/8/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 6 June, 2016

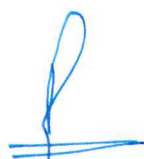
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Covalent Laboratories Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1711/AM-16/DES-3/1931 dated the 30/3/16 vide which application from M/s Covalent Laboratories Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefprozil**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	7-ACA	0.571kg
2	Methylene chloride	16.00kg
3	Dimethyl formamide	2.20kg
4	(IODO) trimethyl silane (TMSI)	2.38kg
5	N,O-Bis (trimethylsilyl) acetamide	2.22kg
6	Activated carbon	0.100kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
334

F. No.35011/848/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 14 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Vaya Jayanthi Drugs (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/151/AM-17/DES-3/174 dated the 10/6/16 vide which application from M/s Vaya Jayanthi Drugs (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **4-Amino-5-Fluoro-1-[(2R,5S)-2-(Hydroxymethyl)-1,2-Oxathiolane-5-yl]Pyrimidin-2(1H)-one (EMO)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	(2R,5S)-5-(4-amino-5-fluoro-2-oxo-2H-pyrimidine-1-yl)-[1,3]-oxathiolane-2-carboxylic acid, 2S-isopropyl-5R-methyl-1R-cyclohexyl ester or FCE	1.726kg
2	Dipotassium hydrogen orthophosphate	1.90kg
3	Sodium borohydride	0.46kg
4	Orthophosphoric acid	0.45kg
5	Isopropyl alcohol	2.72kg
6	Toluene	0.59kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
351

F. No.35011/860/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Aurobindo Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1317/AM-16/DES-3/1806 dated the 15/3/16 vide which application from M/s Aurobindo Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Levetiracetam**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg of export
1	S(+)-2-amino butyramide Hcl	0.95kg
2	Activated carbon	0.012kg
3	Methylene chloride	3.12kg
4	Steam/Thermal Coal	As per fuel policy

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
358

F. No.35011/825/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Ami Life Sciences Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/0013/AM-17/DES-3/92 dated the 11/5/16 vide which application from M/s Ami Life Sciences Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Llavoxate Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	3-methyl-flavone-8-carboxylic acid	0.730kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

66
372

F. No.35011/824/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 6 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Aarti Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/121/AM-17/DES-3/123 dated the 23/5/16 vide which application from M/s Aarti Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ticlopidine Hcl.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Thiphen-2-ethanol	0.72kg
2	Toluene	1.61kg
3	Triethylamine	0.25kg
4	Benzene sulphonyl chloride	0.99kg
5	Sodium hydroxide flakes	0.747kg
6	Ortho chloro benzyl amine	0.80kg
7	Acetone	0.22kg
8	Isopropyl alcohol	0.85kg
9	Methanol	0.90kg
10	paraformaldehyde	0.30kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/4/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Morepen Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1690/AM-16/DES-3/1813 dated the 15/3/16 vide which application from M/s Morepen Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Montelukast sodium**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	(S)-(E)-2-[2-[3-[2-(7-chloro-2-quinolinyl)-ethenyl phenyl]-3-hydroxy propyl] phenyl]-2-propanol	1.24kg
2	Methanol	2.325kg
3	N,N-diisopropylethyl amine	0.30kg
4	Tetrahydrofuran	3.15kg
5	Acetonitrile	2.95kg
6	2-[1-(mercaptomethyl)cyclopropyl]acetic acid	0.40kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/818/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 5, May 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Morepen Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1279/AM-16/DES-3/1498 dated the 12/1/16 vide which application from M/s Morepen Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Atorvastatin Calcium**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	4-fluoro-alpha-[2-methyl-1-oxopropyl]-gamma-oxo-N-beta-diphenyl benzene butanamide	0.994kg
2	(4R-Cis)-1,1-dimethylethyl-6-cyanomethyl-2,2-dimethyl-1,3-dioxane-4-acetate	0.708kg
3	Methylene chloride	4.354kg
4	Diisopropyl ether	3.791kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/824/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 6 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Aarti Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/96/AM-17/DES-3/129 dated the 23/5/16 vide which application from M/s Aarti Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Budesonide**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	16-alpha hydroxyl Prednisolone	1.093kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/412/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan,
New Delhi, the 21st January, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Ranbaxy Laboratories Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/274/AM-15/DES-3/432 dated the 30/07/14 vide which application from M/s Ranbaxy Laboratories Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Volini Gel 30 gm tube**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Export Item	Import Item	Qty. Recommended
Volini Gel 30 gm tube (each tube containing equivalent to 1.5 gm of Racementhol)	Racementhol BP	1.53 gm

2. This issues with the approval of Director (Pharma Industry)

(Raj Kumar)
Under Secretary to the Government of India
Phone:-23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/471/2013-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 21st October, 2013

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of M/s Glenmark Generics Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/64/AM14/DES-3/141 dated the 14/05/13 vide which representation from M/s. Glenmark Generics Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Glimepiride**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
✓ 1.	4-(2-3 Ethyl-4-Methyl-2-Oxo-3-Pyrroline-1-Carboxamido Ethyl Phenyl Sulfonamide)	0.80
✓ 2.	Trans-4-Methyl Cyclohexyl Iso Cyanate	0.39
3.	Acetone	2.50
4.	Methanol	2.50

2. This issues with the approval of Director (Cost).

(Raj Kumar)
Under Secretary to the Government of India
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Shri R.C. Meena, Dy. DGFT), Udyog Bhawan, New Delhi.

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Case No.:107/18/82-ALC4/2014	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	Status:Case Approved
HQ File :01/82/050/01473/AM15/	RLA File :03/95/040/00661/AM15/	Lic.No/Date:0310791082 14.11.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC vide letter No.46011/22/2008-PC-II dt. 25.08.2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty.
INTRA UTERINE CONTRACEPTIVE DEVICE – CU- 380 AG	One number	1 COPPER WIRE WITH SILVER CORE	0.000190kg
		2 HDPE GRANULES (MOULDING GRADE)	0.000130kg
		3 POUCHES (PLASTIC)	Net + 10%
		4 FRAME MADE OF LDPE RESIN AND BARIUM SULPHATE	Net + 10%
		5 PVC GRANULES (MOULDING GRADE)	0.000728kg
		6 HDPE GRANULES (OR NYLON RESIN) MEDICAL GRADE	0.000580kg
		7 SOLID ROD MADE OF POLYPROPYLENE GRANULES	Net + 10%

RA may take further action accordingly.

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F. No.35011/636/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated the March 14, 2016

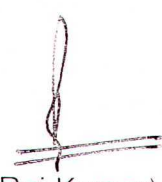
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures about request of M/s J.B. Chemicals Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/00742/AM-16/DES-3/814 dated the 20/08/2015 vide which application from M/s. J.B. Chemicals Pharmaceuticals Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Kanamycin Acid Sulphate Injection 1 gm/3ml Ampoules**. This department has examined the matter and following norms are furnished:-

Product to be Exported		Raw materials to be Imported	
Description	Quantity	Description	Quantity/vial
Kanamycin Acid Sulphate Injection 1 gm/3ml Ampoules	One vial	Kanamycin Acid Sulphate	1.39 gm

2. This issues with the approval of competent authority.


(Raj Kumar)

Under Secretary to the Government of India
Phone:- 23071162
e-mail: - uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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21/3/16
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F. No.35011/708/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: March 17, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s J.B. Chemicals & Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/00981/AM-16/DES-3 /1126 dated the 26/11/2015 vide which an application from M/s J.B. Chemicals & Pharmaceuticals Ltd was sent to this Department for fixation of norms against export of **Sugar Based Medi-Keel A Medicated Throat Lozenges Black Current/Honey & Lemon flavours**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Product to be Exported		Raw materials to be Imported	
Description	Quantity	Description	Quantity
Sugar Based Medi-Keel A Medicated Throat Lozenges Black Current/Honey & Lemon flavours.	100 lozenges	Benzocaine	1.224 gm

2. This issues with the approval of Director (Pharma Industry).

21.3.16
(Raj Kumar)

Under Secretary to the Government of India

Phone: 23071162

Uspi3-Pharma@nic.in

Directorate-General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/9/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 7 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Supriya Life Sciences Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1828/AM-16/DES-3/21 dated the 4/4/16 vide which application from M/s Supriya Life Sciences Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Bupropion Hcl.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	3-chloro propiophenone	0.85kg
2	N-methyl-2-pyrrolidone	1.036kg
3	Tert. Butyl amine	1.21kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/790/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 22 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s DSM Sinochem Pharmaceuticals India Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1403/AM-16/DES-3/1598 dated the 15/1/16 vide which application from M/s DSM Sinochem Pharmaceuticals India Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ampicillin Trihydrate Through 6-APA Route**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	6-APA	0.596kg
2	Formidaze (Enzyme)	5.00gm
3	D(-)Alpha Phenyl Glycine Base	0.417kg
4	Methanol	0.322kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/8/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 6 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Covalent Laboratories Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1461/AM-16/DES-3/1834 dated the 15/3/16 vide which application from M/s Covalent Laboratories Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ceftriaxone Sodium Sterile**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Ceftriaxone sodium non sterile	1.04kg
2	Acetone	1.72kg
3	Activated carbon	51.66gm
4	Aluminium canisters	Relevant, As per packing policy

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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481

F. No.35011/829/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of **M/s Satyadeva Pharma Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1335/AM-16/DES-3/1465 dated the 12/1/16 vide which application from M/s Satyadeva Pharma Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(2S)-(1-tetrahydropyramid-2-one)-3-methylbutanoic acid (TPA)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	L-valine	1.04kg
2	Methylene chloride	3.14kg
3	Iso propyl alcohol	1.04kg
4	Acrylonitrile	0.23kg
5	Methyl chloroformate	0.84kg
6	methanol	1.52kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India

PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/816/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s U Square Life Sciences (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1524/AM-16/DES-3/1637 dated the 16/2/16 vide which application from M/s U Square Life Sciences (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clindamycin injection 600mg/4ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Clindamycin Phosphate	784.223mg/4ml vial

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi